क्षेत्रीय कार्यालय–उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 2181/NGT-134/OA-418&447/2021/2024 दिनांक 06/2/2024

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Status report of M/s Modi Sugar Mills (Sugar unit & Distillery unit) Modinagar, District - Ghaziabad (u.p.) In compliance to direction issued by hon'ble National Green Tribunal in OA No. 418/2021 with OA No. 447/2021, in the matter of tilak Raj Adhana & ors. Vs state of Uttar Pradesh – reg.

Respected Sir,

With reference to the above-mentioned subject in compliance of Hon'ble National Green Tribunal, order dated 01.11.2023 in OA No-418/2021 with OA No. 447/2021, in the matter of tilak Raj Adhana & ors. Vs state of Uttar Pradesh status report is hereby submitted for kind perusal and necessary action please.

Enclosure: Status report.

Yours Sincerely

(Vikas Mishra)
Regional Officer

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 418/2021 and O.A. No. 447/2021

IN THE MATTER OF:

TILAK RAJ ADHANA & ORS. ...Applicant(S)

Versus

State of Uttar Pradesh & Ors. ...Respondent(s)

INDEX

FILED BY

(Vikas Mishra)
Regional Officer
UPPCB, Ghaziabad

STATUS REPORT OF M/s MODI SUGAR MILLS (SUGAR UNIT & DISTILLERY UNIT, MODINAGAR, DISTRICT - GHAZIABAD (U.P.) IN COMPLIANCE TO DIRECTION ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL IN OA NO. 418/2021 with O.A. No. 447/2021, IN THE MATTER OF TILAK RAJ ADHANA & ORS. Vs STATE OF UTTAR PRADESH – REG.

1.0 Background

The Hon'ble NGT in the matter of Tilak raj Adhana & Ors. Vs State of Uttar Pradesh, OA No. 418/2021 with O.A. No. 447/2021 has passed order on dated 01.11.2023. Main part of order is reproduced below:-

"8. Regional Officer, Ghaziabad, UPPCB also seeks time to verify such compliance and submit status report"

9. Reply/response by the project proponent and status report by Regional Officer, Ghaziabad, UPPCB be filed within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF...'

In compliance to the aforesaid direction officials from Regional Office- Uttar Pradesh Pollution Control Board, Ghaziabad visited the M/s Modi Sugar Mills (Sugar and Distillery unit), Modinagar, District Ghaziabad, U.P. (hereafter referred as the unit) on **23.01.2024** to verify the compliance of the unit w.r.t. environmental norms.

2- Status of Industry

A - Sugar unit

I- GENERAL INFORMATION			
1.	Name of the unit with complete address	M/s Modi Sugar Mills, Modinagar, (Sugar Unit), District - Ghaziabad (U.P.)	
2.	Name of Contact person	Designation	Contact No
	Sh. Mahesh Chandra Tyagi	Manager (Production)	9219657735
3.	Co-ordinates Latitude and longitude	Latitude: 28.8271558 Longitude: 77.5700119	
4.	Year of commissioning	1933	
5.	Standalone/ integrated (with co-generation) Sugar/ sugar refinery	Standalone (White sugar by double Sulphitation process)	
6.	License capacity of sugar Mill (TCD)	5000 TCD	

7.	Average actual crush rate (TCD)	I. 4935 TCD. Crushing season 2023-24 started on 31.10.2023. As per Daily Manufacturing Reports (DMRs) provided by the unit, the average cane crushing from 30.10.2023 up to 23.01.2024 was found to be 4935 TCD. **(Attached as Annexure-I)** II. As per RT-8C, Avg. crushing in previous season (2022-23) = 4605.8TCD **(Attached as Annexure-II)**
8.	Consent status	Consolidated Consent to Operate issued, Valid up to 31.12.2025 **(Attached as Annexure-III)**
	a. Hazardous Waste Authorization	Valid up to 26.04.2025 **(Attached as Annexure-IV)**
9.	NOC from UPGWD & its Validity	NOC obtained from UPGWD valid up to 06.12.2022 to 03.01.2025 for abstraction of ground water Maximum 84000 M^3/Annum & 85000 M^3/Annum (from 02 Borewell). **(Attached as Annexure-V)**

II- Operational Status

Sources of fresh water

1)	Bore well/Tube well/ Any other & its No's	Bore-well (02 nos.)
2)	Flow meter Installation at wells	Installed.
3)	Reading of Flow Meter during visit	**Bore-well-I**: Totalizer 535504 M^3; **Bore-well-II**: Totalizer 98362 M^3
4)	Logbook maintained.	**Yes**
5)	Quantity of fresh water withdrawal/consumption (KLD)	126.23 KLD As per logbook Quantity of fresh water withdrawal (from bore-well I & II) for period of 30.10.2023 to 23.01.2024 is 10856 KL i.e.126.23 KLD **(Attached as Annexure-VI)**
6)	Specific water consumption, L/t of cane	Total Fresh water/ average cane crushed 126.23/4935 Liter/ton of cane =25.58 Liter/ton of cane
7)	Waste water (Effluent) discharge, KLD	423.41 KLD As per logbook Quantity of waste water generation from 30.10.2023 to 23.01.2024 is 36414 KL i.e. 423.41 KLD **(Attached as Annexure-VII)**

8)	Specific effluent discharge L/t of cane	425.45/4935 =85.80 Liter/ton of cane
9)	Tertiary treatment	Sugar effluent from Secondary clarifier filtered through Sand Filter and Activated Carbon Filter followed by Chlorination.
10)	Process flow diagram of ETP (Including tertiary treatment)	Screen→ Oil & Grease trap→ Equalization tank→ Primary clarifier→ Anaerobic tank→ Aeration tank→ Secondary clarifier→ Chlorination pit→ Sand filter→ Activated Carbon Filter→ Lagoon
11)	Treatment capacity of ETP (KLD)	1000 KLD (as per Report on Water Balance & ETP Performance Assessment prepared by Vasantdada Sugar Institute, Pune).
12)	Storage of treated Effluent	
	a. No. & size of lagoons	No. of Lagoon=01 Size=3840 m^3
	b. Retention time	15 days holding capacity
	c. Lagoon type- permeable/impermeable	Impermeable
13)	Sludge Handling Process	
	a. Sludge Drying Process	Drying beds (02 nos. with capacity of 136.64 m^3)
	b. Final Disposal of Sludge	Provided to local Farmers
14)	Mode of disposal	Treated effluent is being reused in mill process and used for horticulture, spray in dust suppression in sugar mill area.

III- Details of Air Pollution Control System

1)	Source of Air Pollution	04 Nos Boilers, 3x35 TPH & 1x40 TPH
2)	Emission control system or Air Pollution Control Device (APCD) installed	Wet Scrubber
3)	Stack height	Stack- 01 = 30 Meter attached with Boilers 2x35 TPH Stack-02 = 40 meter attached with Boilers 40 TPH & 35 TPH
4)	On-line emission (stack) monitoring system installed	Installed and connected with CPCB & UPPCB servers.

IV-Ash Details		657
1)	Quantity of ash generated, MT/day	Wet ash, approximately 69 Ton/day (as perdata provided by the unit for the month of Nov-2023, December-2023 and January-2024 (Annexed as **Annexure VIII)**
2)	Method of disposal of Ash	Provided to local contractors through trolley and used for land filing in low lying area reclamation.

3- OBSERVATIONS: -

1. The unit is engaged in production of sugar by Double Sulphitation process with consented capacity of 5000 TCD using sugarcane. At the time of inspection, unit was found operational.
2. The unit is having Consolidated Consent to Operate under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981.Which is valid up to 31.12.2025.
3. The unit has obtained NOC from UP Ground Water Department for abstraction of ground water. This is valid up from 06.12.2022 to 03.01.2025.
4. The unit has two power turbines (3 MW each) to meet the requirement of energy for operating sugar unit only.
5. The unit has installed flow-meters at the inlet and outlet channel of ETP.
6. The unit has provided anaerobic treatment facility after primary clarifier in ETP section to treat effluent coming from spray pond overflow, as per recommendation of VSI, Pune.
7. The unit has impermeable lagoon having capacity of 3840 m^3 to store treated effluent only for 15 days. Treated effluent is being reused inmill process and used for horticulture, spray in dust suppression in sugar mill area.
8. The unit has setup environmental laboratory for analysis of daily parameters (pH, BOD, COD, TSS).
9. The unit has provided separate energy meter for ETP operation.
10. Stack monitoring was carried out and Analysis result of stack emission is give below:-

S. No.	Stack No.	Stack Height	Attached Boiler with Capacity	Parameter (mg/Nm^3)	Result	As per CAQM direction No. 53 & 62 (mg/Nm^3)
1.	Stack No.-01	30 meter	35.0 TPHX 02 nos.	Suspended Particulate Matter (SPM)	48.0	80.0
2.	Stack No.-02	40 meter	40.0 TPH and 35.0 TPH		67.0	

11. The analysis results of sample collected from emission of stack no. 01 & 02 for SPM has found 48.0 mg/Nm^3 and 67.0 mg/Nm^3 respectively against 80.0 mg/Nm^3 which are complying the prescribed norms. (Annexed as **Annexure IX**)

12. Samples from outlet of Effluent Treatment Plant (ETP) collected-. and Analysis results of sample collected is given below:

Sample location	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	Total Solids	MLSS (mg/L)
Out let of ETP	7.2	198.0	24.0	28.0	620.0	648.0	
Aeration Tank	-	-	-	-	-	-	2500.0
Standards for land disposal asper MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.	**5.5 to 8.5**	-	**100.0**	**100.0**	**2100.0**	-	-

Note: The effluent standards as notified by MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE is attached as **Annexure-X.**

13. The unit has installed Online Continuous Effluent Monitoring System (OCEMS) and found connected to CPCB/UPPCB server.

14. The unit has 02 bore-wells to meet the daily requirement of fresh water for sugar mill. Flow-meters were found installed at both the bore-wells. As per logbook records from 30.10.2023 to 23.01.2024 the average fresh water extraction/consumption from bore-well is 126.23 KLD, which is 25.58 L/T of cane.

15. Characteristics of Ground Water samples collected from bore- well located in unit premises and nearby villages is given as below: -

SamplingPoint	Modi Sugar Mill Borewell-I	Modi Sugar Mill Borewell-II	Shikri Khurd Borewell	Kadrabad Village Borewell	Fafrana Village Borewell	Gadana Village Borewell	Standards
pH	7.2	7.6	7.2	7.5	7.0	7.1	**6.5-8.5**
Color (Hazen)	10.0	10.0	10.0	10.0	10.0	10.0	**5-15**
Odour	Odourless	Odourless	Odourless	Odourless	Odourless	Odourless	-
Conductivity (µs/cm)	600.0	590.0	913.0	644.0	1124.0	1104.0	-
TDS (mg/l)	390.0	384.0	593.0	418.0	731.0	717.0	**500-2000**
Total Hardness(mg/l)	80.0	86.0	202.0	74.0	302.0	332.0	**200-600**
Ca Hardness (mg/l)	12.0	10.4	42.4	20.8	50.4	63.2	**75-200**
Mg hardeness(mg/l)	13.0	14.0	23.04	5.28	42.24	42.0	**30-100**
Total Alkalinity (mg/l)	115.0	110.0	185.0	155.0	23.5	215.0	**200-600**
Fe (mg/l)	ND	ND	ND	ND	ND	ND	**0.3**
Cu (mg/l)	ND	ND	ND	ND	ND	ND	**0.05**
Zn (mg/l)	ND	ND	ND	ND	ND	ND	**5.0**
Pb (mg/l)	ND	ND	ND	ND	ND	ND	**0.01**
Ni(mg/l)	ND	ND	ND	ND	ND	ND	**0.02**
T.Cr (mg/l)	ND	ND	ND	ND	ND	ND	**0.05**

16. The unit has developed green belt in the premises in approximately 1.02 acre area.

17. The unit is generating fly ash 69 MT/day approximately which is being provided to local contractors through trolley and used for land filling in low-lying area.

18. Sugar and Distillery units are identified in Grossly Polluting Industries whose third party (Authorized by CPCB) inspection is also being done every year. Last year unit was inspected by Third Party VSI Pune (Vasantdada Sugar Institute) on 05.03.2023 and no violation of environmental norms was reported in inspection report. Copy of inspection report is annexed as **Annexure-XI.** Further inspection of these units is also proposed by third party which is likely to be done shortly.

B-DISTILLERY UNIT: -

OBSERVATIONS ON MOLASSES BASED DISTILLERY

1. The unit has a molasses-based distillery unit of 30 KLD capacities. On the day of inspection, the distillery unit was found non-operational. As informed by the unit representative, the unit is non-operational since 06.05.2021.

2. The unit has discarded old bio compost area and lagon is also demolished. During inspection no stored molasses spent was observed at site.
3. The unit is installing grain-based distillery of capacity 32 KLD and fabrication work for proposed grain-based distillery plant is in progress.

C-MODI STEEL DIVISION: -

1. At the time of visit, it has been noticed that factory was sealed and non-operational.

6.0 PHOTOGRAPHS-

6.1 Sugar Unit:

(Kunwar Santosh Kumar)
A.E.E.

Annexure-01

MODI SUGAR MILLS, MODINAGAR	
DATE WISE DAILY CANE CRUSHING REPORT DURING THE CANE CRUSHING SEASON 2023-24	
DATE	CANE CRUSHING (In Qtls.)
30-10-2023	10400
31-10-2023	30700
01-11-2023	44200
02-11-2023	50300
03-11-2023	37700
04-11-2023	36800
05-11-2023	45000
06-11-2023	51800
07-11-2023	55400
08-11-2023	53200
09-11-2023	53800
10-11-2023	41500
11-11-2023	43000
12-11-2023	23400
13-11-2023	13600
14-11-2023	23500
15-11-2023	52400
16-11-2023	55400
17-11-2023	56200
18-11-2023	54800
19-11-2023	52700
20-11-2023	54300
21-11-2023	53000
22-11-2023	39400
23-11-2023	54300
24-11-2023	46000
25-11-2023	49100
26-11-2023	52100
27-11-2023	51100
28-11-2023	52600
29-11-2023	52500
30-11-2023	53300
01-12-2023	54200
02-12-2023	42300
03-12-2023	53800
04-12-2023	54000
05-12-2023	53500
06-12-2023	54300
07-12-2023	51500
08-12-2023	52600
09-12-2023	53500
10-12-2023	53900
11-12-2023	53600
12-12-2023	52400
13-12-2023	54000
14-12-2023	53600
15-12-2023	54900
16-12-2023	54500
17-12-2023	53000
18-12-2023	40000

19-12-2023	51800
20-12-2023	52600
21-12-2023	53000
22-12-2023	53200
23-12-2023	51700
24-12-2023	52000
25-12-2023	52300
26-12-2023	52700
27-12-2023	53100
28-12-2023	52700
29-12-2023	43100
30-12-2023	53000
31-12-2023	51400
01-01-2024	51500
02-01-2024	49100
03-01-2024	53900
04-01-2024	41000
05-01-2024	55000
06-01-2024	54500
07-01-2024	54300
08-01-2024	53000
09-01-2024	53500
10-01-2024	53800
11-01-2024	50100
12-01-2024	46500
13-01-2024	53900
14-01-2024	52000
15-01-2024	52300
16-01-2024	52400
17-01-2024	53000
18-01-2024	50100
19-01-2024	51700
20-01-2024	53300
21-01-2024	52500
22-01-2024	49600
23-01-2024	51200
24-01-2024	41300
25-01-2024	52400
26-01-2024	51200
27-01-2024	50800
28-01-2024	52000
29-01-2024	51300
30-01-2024	50000
31-01-2024	50300

Authorised Signatory

Annexure- II

RANGE M.O.R. IInd
CIRCLE MODINAGAR 03601

F O R M R.T.8 (c)

(For Central Sugar Factories)

FINAL MANUFACTURING REPORT FOR SEASON 2022-2023

(RULE 83)

NAME & ADDRESS OF FACTORY : MODI SUGAR MILLS, MODINAGAR (GHAZIABAD.U.P)

REGISTRATION No.OF FACTORY : 10 S

CLARIFICATION PROCESS USED : DOUBLE SULPHITATION

Sl. NO.	PARTICULARS		THIS SEASON 2022-23	LAST SEASON 2021-22
1	TIME ACCOUNT			
	DATE OF START		03-11-2022 AT14:00 Hrs	07-11-2021 AT16:30 Hrs
	DATE OF FINISH		14-05-2023 AT24:00 Hrs	18-05-2022 AT 14:00 Hrs
	DURATION OF SEASON	DAYS	192.42	191.89
	TOTAL DAYS ACTUAL CRUSHING	DAYS	200.55	196.59
	TOTAL HRS. ACTUAL CRUSHING	HR:MTS	4412:04	4324:55
	TOTAL HRS. LOST	HR:MTS	205:56	280:35
	(i) CANE SHORTAGE	HR:MTS	27:35	53:00
	(ii) MECHANICAL & ELECTRICAL	HR:MTS	47:01	29:00
	(iii) PROCESS	HR:MTS	0:00	4:15
	(iv) GENERAL CLEANING	HR:MTS	50:20	48:05
	(v) INCLEMENT WEATHER (RAINS)	HR:MTS	54:25	127:00
	(vi) CANE GROWER,S AGITATION	HR:MTS	0:10	0:00
	(vii) MISCELLANEOUS	HR:MTS	26:25	19:15
2	CANE CRUSHED :			
	(i) OWN ESTATE			
	(ii) GATE CANE (a) OWN ZONE	QTLS	4931148.80	4794944.61
	(b) OUT SIDE ZONE CANE	QTLS	54582.34	0.00
	(iii) OUT STATION CANE			
	(a) OWN CENTRES CANE	QTLS	4180872.83	3133280.28
	(b) OUT SIDE ZONE CANE	QTLS	70489.45	830718.51
	(iv) TOTAL	QTLS	9237093.42	8758943.40
	TOTAL NET MIXED JUICE OBTAINED	QTLS	9947354.41	9419636.88
3	JUICE AND ADDED WATER :			
	AVERAGE GROSS MIXED JUICE PERCENT CANE		108.152	108.204
	DIRT CORRECTION PERCENT MIXED JUICE		0.428	0.611
	AVERAGE NETT MIXED JUICE PERCENT CANE		107.689	107.543
	AVERAGE ADDED WATER PERCENT CANE		36.08	36.24
4	SUGAR			
	TOTAL SUGAR BAGGED -	QTLS	*1010650	**992660
	SUGAR IN PROCESS, IF ANY	QTLS	147.11	167.26
	TOTAL SUGAR MADE	QTLS	1010797.11	992827.26
	SUGAR RECD FROM PREVIOUS SEASON'PROCE	QTLS	142.58	254.21
	SUGAR RECD FROM PREVIOUS SEASON' REMELTING SUGAR	QTLS	4543.00	7515.67
	TOTAL NET SUGAR MADE	QTLS	1006111.53	985057.38

* INCLUDES -1750 QTLS B.I.S.S. SUGAR OF ABOVE 90 % SUCROSE.

** INCLUDES- 2600 QTLS B.I.S.S. SUGAR OF ABOVE 90 % SUCROSE.

5	**MOLASSES**			
	TOTAL MOLASSES SENT OUT	Qtls	430896.00	410800.00
	MOLASSES IN PROCESS IF ANY	Qtls	35.94	34.60
	TOTAL MOLASSES PRODUCED.	Qtls	430931.94	410834.60
	MOLASSES RECEIVED FROM PREVIOUS SEASON'S PROCESS	Qtls	58.22	101.88
	MOLASSES FROM PREVIOUS SEASON'S REMELTED SUGAR	QtLS	373.16	536.64
	TOTAL NETT MOLASSES PRODUCED.	Qtls	430500.56	410196.08
6	**RECOVERY**			
	AVERAGE RECOVERY OF SUGAR PERCENT CANE.		10.892	11.246
	AVERAGE PRODUCTION OF FINAL MOLASSES % CANE		4.661	4.683
7	BAGASSE PERCENT CANE		27.925	28.034
	FILTER CAKE PERCENT CANE		3.888	4.027
8	**STORE USED**			
	LIME PERCENT CANE. (Process+Spray pond+ETP)		0.2208	0.2252
	SULPHUR PERCENT CANE		0.0721	0.0742
	LUBRICANTS (OIL & GREASE) KG/100 QTLS CANE		0.4093	0.4175
	CAUSTIC SODA KG/100 QTLS CANE		0.6095	0.6256
	VISCOSITY REDUCER / DEFOAMER KG/100 QTLS CANE		0.0533	0.0685
	BOILER WATER CONDITIONING CHEMICALS Kg/ 100 QTLS CANE .		0.1018	0.1568
	FLOCCULATING AGENT KG / 100 QTLS CANE		0.0194	0.0155
	BIOCIDE KG/100 QTLS CANE		0.1138	0.1198
	ANTISCALENT KG/100 QTLS CANE		0.1121	0.0822
	SCALE SOFTNER KG/100 QTLS CANE		0.0947	0.0845
	PHOSPHORIC ACID KG/100 QTLS CANE		0.2381	0.1484
	DECOL (Decolouriser),COLOUR WASH KG /100 QTLS CANE		0.2192	0.3568
	α- AMYLASE (starch enzyme)KG / 100 QTLS CANE		0.0352	0.0514
9	**ANALYSIS**			
	CANE	SUGAR PERCENT	12.796	13.125
		FIBRE PERCENT	13.36	13.37
	PRIMARY JUICE	SUGAR PERCENT	15.362	15.913
		BRIX PERCENT	18.720	19.355
		PURITY	82.06	82.22
	MIXED JUICE	SUGAR PERCENT	11.466	11.793
		BRIX PERCENT	14.284	14.661
		PURITY	80.27	80.44
	LAST JUICE	SUGAR PERCENT	1.306	1.281
		BRIX PERCENT	1.864	1.848
		PURITY	70.08	69.32

CLARIFIED JUICE	SUGAR PERCENT	10.714	11.517
	BRIX PERCENT	13.258	14.218
	PURITY	80.81	81.00
FILTER PRESS JUICE (i)	SUGAR PERCENT	8.233	9.517
	BRIX PERCENT	11.129	12.572
	PURITY	73.98	75.70
UNSULPHURED SYRUP	SUGAR PERCENT	51.148	48.110
	BRIX PERCENT	63.431	59.439
	PURITY	80.64	80.94
SULPHURED SYRUP	SUGAR PERCENT	50.287	49.686
	BRIX PERCENT	62.468	61.595
	PURITY	80.50	80.67
MASSECUITE :	A-BRIX PERCENT	92.20	92.56
	PURITY	87.55	86.74
	B-BRIX PERCENT	96.13	96.54
	PURITY	74.14	72.73
	C-BRIX PERCENT	100.77	101.21
	PURITY	50.01	50.47
	C_1-BRIX PERCENT	97.96	98.15
	PURITY	58.80	59.27
MOLASSES			
A HEAVY	BRIX PERCENT	82.34	83.00
	PURITY	75.49	74.59
A LIGHT	BRIX PERCENT	73.87	73.01
	PURITY	91.20	89.87
B HEAVY	BRIX PERCENT	87.80	88.76
	PURITY	51.44	50.51
C-1 HEAVY	BRIX PERCENT	90.86	92.21
	PURITY	39.62	41.26
C LIGHT	BRIX PERCENT	78.33	82.51
	PURITY	66.61	66.91
MAGMA			
A MAGMA	PURITY	-	-
B MAGMA	PURITY	94.73	94.32
C MAGMA	PURITY	80.77	79.89
SUGAR AVERAGE	SUGAR PERCENT (D)	99.873	99.871
	MOISTURE PERCENT	0.035	0.036
FINAL MOLASSES	SUGAR PERCENT	29.037	28.507
	BRIX PERCENT	92.083	91.963
	PURITY	31.53	31.00
BAGASSE	SUGAR PERCENT	1.606	1.576
	WATER PERCENT	49.89	50.05
	FIBRE PERCENT	47.85	47.71
FILTER CAKE	SUGAR PERCENT	2.363	2.114
LIME KILN	CO2 PERCENT		
BOILER FEED WATER	P^H	8.5 - 9.2	8.5 -10.5
TEMPERATURE OF CLEAR JUICE		108 'C	108 'C

10	(i) MILL EXTRACTION	96.50	96.63
	(ii) REDUCED MILL EXTRACTION	96.76	96.88
	(iii) BOILING HOUSE RECOVERY	88.10	88.55
	(iv) REDUCED B.H. RECOVERY	91.16	91.42
	(v) OVER ALL RECOVERY	85.02	85.57
	(vi) REDUCED OVER ALL RECOVERY	88.21	88.57
11	SUGAR BALANCE :	CANE = 100	
SI NO	PARTICULARS	THIS SEASON	LAST SEASON
1	SUGAR IN CANE	12.796	13.125
2	SUGAR IN MIXED JUICE	12.348	12.683
3	SUGAR IN BAGASSE	0.448	0.442
4	SUGAR IN FINAL MOLASSES.	1.353	1.335
5	SUGAR IN FILTER CAKE.	0.092	0.085
6	SUGAR IN SUGARS	10.878	11.231
7	SUGAR UNDETERMINED	0.025	0.032
8	TOTAL LOSSES (IN BAGASSE FILTER CAKE, MOLASSES & UNDETERMINED	1.918	1.894

I HEREBY DECLARE THAT THE FIGURES GIVEN IN THIS RETURN ARE COMPLETE & TRUE TO THE BEST OF MY KNOWLEDGE AND BELIEF.

DATE- 31-05-2023

LAB INCHARGE | Prod". Head | Sr.G.M.(Tech.) | VICE PRESIDENT (Tech.)

NOTES;

(A) OUT STATION CANE IS THE CANE WEIGHED AND PURCHASED AT A CENTRE OTHER THAN AT THE FACTORY GATE.

(B) FOR CARBONATION FACTORIES ONLY.

(C) IN CASE OF 3 MASSECUITE SYSTEM BRIX AND PURITIES OF C HEAVY AND D LIGHT MOLASSES ARE NOT TO BE GIVEN.

(D) SUGAR MEANS " DIRECT POL ".

कृते मोदी शुगर मिल्स

अध्यासी

MODI SUGAR MILL MODINAGAR

ADDITINAL INFORMATION SEASON 2022-2023

Sl. No	PARTICULARS	SEASON 2022-2023	SEASON 2021-2022
1	MILL EXTRACTION	96.50	96.63
2	REDUCED MILL EXTRACTION	96.76	96.88
3	BOILING HOUSE EXTRACTION	88.10	88.55
4	REDUCED BOILING HOUSE EXTRACTION :		
	(a) BY GUNDU RAO FORMULA	91.16	91.42
	(b) BY NOEL DEER FORMULA	91.46	91.69
5	OVERALL EXTRACTION	85.02	85.57
6	REDUCED OVERALL EXTRACTION :		
	(a) BY GUNDU RAO FORMULA	88.21	88.57
	(b) BY NOEL DEER FORMULA	88.50	88.83
7	UNDILUTED JUICE LOST IN BAGASSE % FIBRE	25.59	24.60
8	VIRTUAL PURITY OF FINAL MOLASSES	32.62	32.01
9	CRUSHING RATE PER 24 HRS. (IN M.T.) EXCLUDING BINDING MATERIAL		
	(a) INCLUDING STOPPAGES	4800.6	4564.4
	(b) EXCLUDING STOPPAGES	5024.6	4860.5
10	ADDED WATER % FIBRE	270.06	271.05
11	PERCENTAGE OF ACTUAL MOLASSES PRODUCTION TO THEORITICAL MOLASSES	100.97	100.56
12	PERCENTAGE HOURS LOST TO HRS. AVAILABLE	4.46	6.23
13	E.R.Q.V. :		
	(a) M.J./P.J.	96.65	96.68
	(b) L.M.J./P.J.	77.60	75.96
14	CLARIFICATION FACTOR	4.09	4.18
15	JAVA RATIO	83.30	82.48
16	ADDED WATER EXTRACTED IN MIXED JUICE PERCENT ADDED WATER	70.73	71.72
17	MASSECUITE % CANE		
	A-MASSECUITE	31.76	33.82
	B- MASSECUITE	-	-
	C- MASSECUITE	6.79	6.13
	C.1 - MASSECUITE	2.65	2.33
	TOTAL	-	-

18	GRADE WISE SUGAR PRODUCTION	QTLS 2022-2023	%	QTLS 2021-2022	%
I.	L-30	-	-	-	-
II.	M-31	832850	98.87	818610	98.65
III.	M-30		-	-	-
IV.	S-31	7750	0.92	8600	1.04
V.	L-29	-	-	-	-
VI.	M-29	-	-	-	-
VII	S-29	-	-	-	-
VIII	B.I.S.S.	1750	0.21	2600	0.31
IX.	TOTAL (I TO VIII)	842350		829810	
X.	REFINED SUGAR / Candy	168300		162850	
XI.	TOTAL (I TO ix)	1010650		992660	

LAB INCHARGE Prod" Head Sr.G.M.(Tech.) VICE PRESIDENT (Tech.)

Annexure-III

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

195065/UPPCB/Ghaziabad(UPPCBRO)/CTO/both/GHAZIABAD/2023 **Date: 28/01/2024**

To,

M/s

MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD

MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD,GHAZIABAD,201204

Application Id-23220827

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD** located at **MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD,GHAZIABAD,201204**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD **granted for the period from 01/01/2024 to 31/12/2025** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Sugar Crystal	450	Metric Tonnes/Day
2	By Product- Molasses	225	Metric Tonnes/Day
3	Bagasse	1500	Metric Tonnes/Day
4	Press Mud	180	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Industrial	**450 KLD**	**ETP**	**(Entire treated water will be used venturi scrubber, spray pond, cooling and for irrigation purpose)**
Domestic	**40KLD**	**Septic Tank**	**Install STP within 6 month**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

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Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	6.5-8.5
2	BOD	30 mg/l
3	COD	250 mg/l
4	Oil and Grease	10 mg/l
5	TSS	30 mg/lit
6	Discharge	200lit. per ton of cane crushing

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	6.5-9.0
2	BOD (mg/L)	20
3	TSS (mg/L)	100
4	Fecal Coliform (MPN/100ml)	<1000

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	2x35 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 meter from ground level
2	1x35 TPH Boiler and 1x25 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 meter from ground level

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	150 mg/Nm3
2	2	Particulate Matter	150 mg/Nm3

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	**Industrial Area**		**Commercial Area**		**Residential Area**		**Silence Zone**	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.

7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

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8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is granted to M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD MODINAGAR, GHAZIABAD-201204 valid for the production capacity of Cane Crushing capacity-5000 TCD producing white Sugar Crystal- 450 MT/day and by product Molasses -225 MT/day, Bagasse-1500 MT/day and Pressmud-180 MT/day. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
2- The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
3- The industry shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Plastic Waste Management Rules, 2016 as amended.
4- The Unit should be operated in such a way so that there is no adverse impact on public and environment.
5- Unit shall operate as per norms by CAQM/CPCB of 2 X 35 TPH Boiler installed with venturi, Common Wet Scrubber and Combined Stack Height 40 Meter From Ground Level, 1 X 35 TPH and 1x25TPH Boiler installed With venturi, Wet Scrubber and 40 Meter Stack Height From Ground Level. Baggase-1440 MT/Day should be used as a fuel in Boilers. Only approved fuel is permitted as per the CAQM direction.
6- The Unit will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB server. The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
7- Unit shall comply with the Direction/Charter of NGT/CPCB issued time to time and direction issued by Board during Magh Mela. Unit shall reuse 100 per cent effluent in to irrigation, sprinkling on ash etc.
8- The industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.
9- The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safeguard of environment from time to time.
10- In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
11- The unit shall comply with Uttar Pradesh Groundwater (Management and Regulation) Act 2019.
12- The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each

treatment unit of the Effluent treatment plant. The E.T.P. unit operation line up Strengthening is to be maintain.

13- The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.

14- Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.

15- During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.

16- The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.

17- Unit shall submit effluent/emission monitoring report of the ETP and stack of air polluting sources and ambient air monitoring of the premises done by MoEF&CC and UPPCB approved laboratory within 01 Month and on Quarterly basis to the Board.

18- Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Sugar Industries" formulated by CPCB.

19- Unit shall abide by directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas.

20- As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQM.

21- Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

22- Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

23- Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.

24- Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.

25- The unit shall be monitored all sources of emissions from Boiler/Thermic fluid heater etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.

26- Industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

27- If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.

28- The unit shall comply with the provisions of notification No. S.O. 3187(E) dated 07-10-2016 of Ministry of Water Resources, River Development and Ganga Conservation, GOI.

29- The discharge norms must confirm as per the notification no G.S.R. 35 (E) dated: 15.01.2016 of MoEF&CC.

30- Unit shall comply with the directions issued by Central Pollution Control Board , New Delhi vide letter–B-190198/WQM/II(RG)/CPCB/Sugar/12/2016-17/16662, dated 14/19.02.2019, and send the compliance report to Board on quarterly basis.

31- Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of

every month to CPCB and UPPCB.

32- Unit shall maintain pipe line from outlet of ETP and to the point of irrigation land. No treated effluent shall be discharge outside the factory premises.

33- Unit shall provide Pakka channel/ pipe line for irrigation and shall maintain the records of ground water extracted and treated effluent used for irrigation on land.

34- Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.

35- This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B /UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

36- The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.

37- The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.

38- Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.

39- The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

40- The industry should follow the directions issued by the Ministry of Environment Forest and Climate Change, Delhi vide Notification no. GSR 35(E) dated 14/01/2016.

41- The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

42- The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.

43- The unit shall submit the point wise compliance report of the previous CTO issued by the Board and the audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

44- The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

45- In compliance with the Hon'ble Supreme Court order passed in W.P. (civil) No. 13029/1985 M.C. Mehta Vs. Union of India and Ors. the use of Pet coke and furnace oil is prohibited.

46- Unit shall ensure the connectivity of Online Effluent Monitoring System and Online Emission Monitoring System at the stack of air polluting sources and ensure the connectivity with the servers of CPCB and UPPCB.

46- Unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.

47- Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

48- The industry shall establish Miyawaki forest inside the factory in sufficient area.

49- Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-BeltGuidle_160218.pdf. Beside this, the unit will install 5 additional saplings within the campus with

protection measures for ensuring their survival.

50- The industry must install STP for treatment of domestic sewage discharge 45 KLD and submit the proposal for same within a month to the Board from issuing this certificate.

51. Unit must submit an environmental compensation of Rs. five Lacs with in one month in board account.

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Copy to:

Regional Officer, U.P. Pollution Control Board, Ghaziabad to ensure the compliance of the conditions imposed in the certificate.

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

Annexure-IV

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Ref. No : 10978/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2019 Dated: 27/04/2020

To,

M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD
Modinagar,GHAZIABAD,
Tehsil : Bhojpur
District :GHAZIABAD

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 10978 and 27/04/2020 .
2. Reference of application (No. and date) 7100366 and 18/12/2019 .
3. Mr SURENDRA KUMAR SHARMA of M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at within premises .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule-I, Cat. 21.2 Spent solvent	Through TSDF	800 KL/Annum

1. The authorization shall be valid for a period of 26/04/2025 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .

7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

B Specific Conditions of Authorization

1. The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.
2. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
3. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
4. It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.
5. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.
6. In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
7. It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at

present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.
8. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.
9. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.
10. Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.
11. It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
12. The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.
13. You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.
14. It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.
15. You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.
16. You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.
17. Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month. .
18. Ground water monitoring report of premises shall be submitted within one month.
19. Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

(Authorized Signatory)

Ashok Kumar Tiwari
Digitally signed by Ashok Kumar Tiwari
Date: 2020.05.03 23:32:51 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Ghaziabad for information and necessary action .

Ashok Kumar Tiwari
Digitally signed by Ashok Kumar Tiwari
Date: 2020.05.03 23:33:26 +05'30'

CEO/EE, I/C Circle

Annexure-V

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG034026

VALID FROM 06/12/2022 TO 03/01/2025

Serial No.: 202205001102			
Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	**Application No.**	GZBD0522RIN0332
Date of Submission	31/05/2022	**Specimen Signature**	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	**Company Address**	
Location Particulars			
District	Ghaziabad	**Block**	BHOJPUR
Plot No./Khasra No.	MODINAGAR GHAZIABAD UTTAR PRADESH	**Municipality/Corporation**	Yes
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/01/1980		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	100.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	70.00
Date of Energization (In Case of Electric Pump)		15/01/1980	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	70.00	**Maximum Allowable Running Hours Per Day:**	8.00
Maximum Allowable Annual Extraction of Ground Water:	84000.00	**Recharge Required**	0.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Purpose		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- **(9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone** tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- · Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :02/02/2023

Place:Ghaziabad

This certificate is electronically generated and does not require digital signature

Annexure

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG013999

VALID FROM 21/07/2023 TO 03/01/2025

Serial No.: 202303000338			
Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	**Application No.**	GZBD0323RIN0589
Date of Submission	16/03/2023	**Specimen Signature**	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	**Company Address**	Modinagar, Ghaziabad, Uttar Pradesh
Location Particulars			
District	Ghaziabad	**Block**	BHOJPUR
Plot No./Khasra No.	MODI SUGAR, MODINAGAR, GHAZIABAD	**Municipality/Corporation**	Yes
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/01/1990		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	100.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	190.00
Date of Energization (In Case of Electric Pump)		15/01/1980	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	190.00	**Maximum Allowable Running Hours Per Day:**	3.00
Maximum Allowable Annual Extraction of Ground Water:	85500.00	**Recharge Required**	171000.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Use		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 171000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**17/08/2023**

Place:**Ghaziabad**

This certificate is electronically generated and does not require digital signature

Annexure-VI

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE JANUARY 24

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM(E)
1/01/24	535313	535313	00				
2/01/24	535313	535313	00				
3/01/24	535313	535313	00				
4/01/24	535313	535448	135				
5/01/24	535448	535448	00				
6/01/24	535448	535458	10				
7/01/24	535458	535460	02				
8/01/24	535460	535460	00				
9/01/24	535460	535460	00				
10/01/24	535460	535460	00				
11/01/24	535460	535460	00				
12/01/24	535460	535460	00				
13/01/24	535460	535460	00				
14/01/24	535460	535460	00				
15/01/24	535460	535460	00				
16/01/24	535460	535460	00				
17/01/24	535460	535460	00				
18/01/24	535460	535460	00				
19/01/24	535460	535500	40				
20/01/24	535500	535500	00				
21/01/24	535500	535500	00				
22/01/24	535500	535500	00				
23/01/24	535500	535504	04				
24/01/24	535504	535716	212				
25/01/24	535716	535716	00				
26/01/24	535716	535716	00				
27/01/24	535716	535716	00				
28/01/24	535716	535716	00				
29/01/24	535716	535716	00				
30/01/24	535716	535716	00				
31/01/24	535716	535716	00				
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR 027

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.2

DATE JANUARY 24

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE DGM(E&I)
1/01/24	97422	97422	00				
2/01/24	97422	97422	00				
3/01/24	97422	97422	00				
4/01/24	97422	97749	327				
5/01/24	97749	97749	00				
6/01/24	97749	97768	19				
7/01/24	97768	97782	14				
8/01/24	97782	97933	151				
9/01/24	97933	97937	00				
10/01/24	97933	97933	00				
11/01/24	97933	97935	02				
12/01/24	97935	97935	00				
13/01/24	97935	98089	154				
14/01/24	98089	98089	00				
15/01/24	98089	98089	00				
16/01/24	98089	98092	03				
17/01/24	98092	98131	39				
18/01/24	98131	98268	137				
19/01/24	98268	98268	00				
20/01/24	98268	98268	00				
21/01/24	98268	98306	38				
22/01/24	98306	98306	00				
23/01/24	98306	98362	56				
24/01/24	98362	98419	57				
25/01/24	98419	98419	00				
26/01/24	98419	98419	00				
27/01/24	98419	98419	00				
28/01/24	98419	98419	00				
29/01/24	98419	98419	00				
30/01/24	98419	98419	00				
31/01/24	98419	98423	04				
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE 1.12.23

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM
1/12/23	534909	534904	00		Nil		
2/12/23	534904	534917	08		Nil		
3/12/23	534917	534917	00		Nil		
4/12/23	534917	534917	00		Nil		
5/12/23	534917	534917	00		Nil		
6/12/23	534917	534917	00		Nil		
7/12/23	534917	534917	00		Nil		
8/12/23	534917	534990	73		Nil		
9/12/23	534990	535039	49		Nil		
10/12/23	535039	535045	06		Nil		
11/12/23	535045	535047	02		Nil		
12/12/23	535047	535047	00		Nil		
13/12/23	535047	535047	00		Nil		
14/12/23	535047	535047	00		Nil		
15/12/23	535047	535052	05		Nil		
16/12/23	535052	535054	02		Nil		
17/12/23	535054	535054	00		Nil		
18/12/23	535054	535137	83		Nil		
19/12/23	535137	535137	00		Nil		
20/12/23	535137	535146	09		Nil		
21/12/23	535146	535153	07		Nil		
22/12/23	535153	535172	19		Nil		
23/12/23	535172	535179	07		Nil		
24/12/23	535179	535273	94		Nil		
25/12/23	535273	535280	07		Nil		
26/12/23	535280	535293	13		Nil		
27/12/23	535293	535293	00		Nil		
28/12/23	535293	535293	00		Nil		
29/12/23	535293	535313	20		Nil		
30/12/23	535313	535313	00		Nil		
31/12/23	535313	535313	00		Nil		
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

02

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.2

DATE December

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATU DGM(E&
1/12/23	96497	96625	128		"		
2/12/23	96625	96754	129		"		
3/12/23	96754	96764	10		"		
4/12/23	96764	96770	06		"		
5/12/23	96770	96774	04		"		
6/12/23	96774	96781	07		"		
7/12/23	96781	96788	07		"		
8/12/23	96788	96790	02		"		
9/12/23	96790	96805	15		"		
10/12/23	96805	96815	10		"		
11/12/23	96815	96815	00		"		
12/12/23	96815	96815	00		"		
13/12/23	96815	96815	00		"		
14/12/23	96815	96815	00		"		
15/12/23	96815	96815	00		"		
16/12/23	96815	96815	00		"		
17/12/23	96815	96815	00		"		
18/12/23	96815	97065	250		"		
19/12/23	97065	97065	00		"		
20/12/23	97065	97065	00		"		
21/12/23	97065	97143	78		"		
22/12/23	97143	97302	159		"		
23/12/23	97302	97302	00		"		
24/12/23	97302	97302	00		"		
25/12/23	97302	97302	00		Ayub		
26/12/23	97302	97305	03		"		
27/12/23	97305	97305	00		"		
28/12/23	97305	97305	00		"		
29/12/23	97305	97422	117		"		
30/12/23	97422	97422	00		"		
31/12/23	97422	97422	00		"		
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE NOVEMBER

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGN G
1·11·2023	532362	532429	67				
2·11·2023	532429	532429	00				
3·11·2023	532429	532448	19				
4·11·2023	532448	532458	10				
5·11·2023	532458	533014	556				
6·11·2023	533014	533460	446				
7·11·2023	533460	533506	46				
8·11·2023	533506	533506	00				
9·11·2023	533506	533701	195				
10·11·2023	533701	533701	00				
11·11·2023	533701	533711	10				
12·11·2023	533711	533741	30				
13·11·2023	533741	534300	559				
14·11·2023	534300	534504	204				
15·11·2023	534504	534737	233				
16·11·2023	534737	534743	06				
17·11·2023	534743	534743	00				
18·11·2023	534743	534743	00				
19·11·2023	534743	534743	00				
20·11·2023	534743	534751	08				
21·11·2023	534751	534791	40				
22·11·2023	534791	534874	83				
23·11·2023	534874	534909	35				
24·11·2023	534909	534909	00				
25·11·2023	534909	534909	00				
26·11·2023	534909	534909	00				
27·11·2023	534909	534909	00				
28·11·2023	534909	534909	00				
29·11·2023	534909	534909	00				
30·11·2023	534909	534909	00				
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

025

TUBEWELL NO.2

DATE NOVEMBER-2

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE DGM(E&I)
1-11-2023	92583	93144	561				
2-11-2023	93144	93537	393				
3-11-2023	93537	93976	439				
4-11-2023	93976	94514	538				
5-11-2023	94514	94653	139				
6-11-2023	94653	94659	06				
7-11-2023	94659	94743	84				
8-11-2023	94743	94803	60				
9-11-2023	94803	94837	34				
10-11-2023	94837	94842	05				
11-11-2023	94842	94915	73				
12-11-2023	94915	95234	319				
13-11-2023	95234	95234	00				
14-11-2023	95234	95724	490				
15-11-2023	95724	95753	29				
16-11-2023	95753	95760	07				
17-11-2023	95760	95768	08				
18-11-2023	95768	95999	231				
19-11-2023	95999	96009	10				
20-11-2023	96009	96112	103				
21-11-2023	96112	96112	00				
22-11-2023	96112	96284	172				
23-11-2023	96284	96287	03				
24-11-2023	96287	96290	03				
25-11-2023	96290	96392	102				
26-11-2023	96392	96394	02				
27-11-2023	96394	96494	100				
28-11-2023	96494	96494	00				
29-11-2023	96494	96497	03				
30-11-2023	96497	96497	00				
31							
//							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE OCTOBER-2023

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM(E)
1-10-2023	524587	524656	69				
2-10-2023	524656	524809	153				
3-10-2023	524809	525276	467				
4-10-2023	525276	525562	286				
5-10-2023	525562	525849	287				
6-10-2023	525849	526047	198				
7-10-2023	526047	526239	192				
8-10-2023	526239	526322	83				
9-10-2023	526322	526506	184				
10-10-2023	526506	526648	142				
11-10-2023	526648	526897	249				
12-10-2023	526897	527221	324				
13-10-2023	527221	527516	295				
14-10-2023	527516	527845	329				
15-10-2023	527845	528052	207				
16-10-2023	528052	529050	998				
17-10-2023	529050	529852	802				
18-10-2023	529852	530288	436				
19-10-2023	530288	530556	268				
20/10/23	530556	530610	54				
21/10/23	530610	530838	228				
22-10-23	530838	530838	00				
23-10-23	530838	530838	00				
24-10-23	530838	530838	00				
25-10-23	530838	530838	00				
26-10-23	530838	530838	00				
27-10-23	530838	531099	261				
28-10-23	531099	531099	00				
29-10-23	531099	531726	627				
30-10-23	531[illegible]	532062	336				
31-10-23	532062	532362	300				
TOTAL COMPLETE							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.2

02.

DATE OCTOBER-

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATUI DGM(E&
1-10-2023	91272	91352	79				
2-10-2023	91352	91399	47				
3-10-2023	91399	91400	01				
4-10-2023	91400	91400	00				
5-10-2023	91400	91400	00				
6-10-2023	91400	91400	00				
7-10-2023	91400	91400	00				
8-10-2023	91400	91400	00				
9-10-2023	91400	91400	00				
10-10-2023	91400	91400	00				
11-10-2023	91400	91408	08				
12-10-2023	91408	91417	09				
13-10-2023	91417	91425	08				
14-10-2023	91425	91436	11				
15-10-2023	91436	91443	07				
16-10-2023	91443	91493	50				
17-10-2023	91493	91821	328				
18-10-2023	91821	91835	14				
19-10-2023	91835	91835	00				
20/10/23	91835	91835	00				
21/10/23	91835	91835	00				
22-10-23	91835	91835	00				
23-10-23	91835	91835	00				
24-10-23	91835	91835	00				
25-10-23	91835	91835	00				
26-10-23	91835	91835	00				
27-10-23	91835	91835	00				
28-10-23	91835	91835	00				
29-10-23	91835	91835	00				
30-10-23	91835	91835	00				
31-10-23	91835	92583	748				
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS
(A Unit of Modi Industries Limited)

Date 24/01/2020

Copy Received

To

Mr.Amit Saxena,
Managing Director,
EKO PRO ENGINEERS PVT. LTD.,
Ghaziabad (U.P.)

Sub:- Renovation/ Installation of Rain water harvesting structure in adopted village ponds in village Ashifpur Ujeda, Jalalpur, Dhindhar & Amipur Badayla

Dear Sir,

Please refer to your offer dated 11/01/2020 & subsiquent discussions held in our office on 20/01/2020 regarding above mentioned work for Modi Sugar Mills, we are hereby pleased to award you above mentioned work. The scope of work for Eko Pro Engineers, Ghaziabad will be as under:-

1)- Scope of work for getting the compliance report accepted by the Authorities of CGWA.

i. Cleaning of all ponds mentioned as above.
ii. Construction of embanking of ponds.
iii. Preparation of sedimentation & bar screen.
iv. Preparation of recharge structure with two injection tubewell in each above mentioned ponds.
v. Attechment of ponds with his catchment area.

PROFESSIONAL FEES:-

We will pay a sum of Rs.50.00.000/- (Rupees Fifty Lacs only) for completion of above mentioned work & preparation and acceptance of compliance report by the authorities of CGWA & services mentioned in this work order.

PAYMENT TERMS:-

i. 20% Mobilization advances alongwith work order.
ii. 65% Progressive payment.
iii. 5% after acceptence of compliance report from Lucklow Authorities.
iv. 10% after acceptance of compliance report from CGWA, Delhi.

For Eko Pro Engineers Pvt. Ltd.
Authorised Signatory
01/02/2020

Modinagar - 201 204 Distt. - Ghaziabad, (U.P.), INDIA [CIN-U15429 UP 1932 PLC 000469]
Telephone : 01232 - 242321, 246060,7902108570 Fax : 01232 - 242532
E-mail : ceoffice@modisugar.com

Annexure- VII

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
07/11/2023	107843	107545	298M³		
08/11/2023	108145	107843	302M³		
09/11/2023	108390	108145	245M³		
10/11/2023	108640	108390	250M³		
11/11/2023	108970	108640	330M³		
12/11/2023	109180	108970	210M³		
13/11/2023	109559	109180	379M³		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
14/11/2023	110074	109559	515M^3		
15/11/2023	110481	110074	407M^3		
16/11/2023	110897	110481	416M^3		
17/11/2023	111349	110897	452M^3		
18/11/2023	111787	111349	438M^3		
19/11/2023	112220.	111787	433M^3		
20/11/2023	112701	112220	481 M^3		

Signature of Lab Incharge
(E.C.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
21/11/2023	113200	112701	499 M^3		
22/11/2023	113733	113200	533 M^3		
23/11/2023	114265	113733	532 M^3		
24/11/2023	114692	114265	427 M^3		
25/11/2023	115130	114692	438 M^3		
26/11/2023	115631	115130	501 M^3		
27/11/2023	115994	115631	363 M^3		

Signature of Lab Incharge
(E.C.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 20 - 20

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
28/11/2023	116351	115994	357 M^3		
29/11/2023	116777	116351	426 m^3		
30/11/2023	117349	116777	572 M^3		
01/12/2023	117680	117349	331 M^3		
02/12/2023	117952	117680	272 M^3		
03/12/2023	118427	117952	475 M^3		
04/12/2023	118805	118427	376 M^3		

Signature of Lab Incharge
(E.C.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
05/12/2023	119178	118805	373 M^3		
06/12/2023	119529	119178	351 M^3		
07/12/2023	119752	119529	223 M^3		
08/12/2023	120106	119752	354 M^3		
09/12/2023	120562	120106	456 M^3		
10/12/2023	120603	120562	41 M^3		
11/12/2023	120821	120603	218 M^3		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
12/12/2023	121082	120821	261 M^3		
13/12/2023	121307	121082	225 M^3		
14/12/2023	121486	121307	179 M^3		
15/12/2023	121763	121486	277 M^3		
16/12/2023	122057	121763	294 M^3		
17/12/2023	122368	122057	311 M^3		
18/12/2023	122640	122368	272 m^3		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant

Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
19/12/2023	122996	122640	356 m^3		
20/12/2023	123328	122996	332 M^3		
21/12/2023	123522	123328	194 M^3		
22/12/2023	123747	123522	225 M^3		
23/12/2023	123947	123747	200 m^3		
24/12/2023	124248	123947	301 M^3		
25/12/2023	124660	124248	412 M^3		

Signature of Lab Incharge
(E.C.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant

Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
26/12/2023	125016	124660	356 m^3		
27/12/2023	125358	125016	342 m^3		
28/12/2023	125740	125358	382 m^3		
29/12/2023	126117	125740	377 m^3		
30/12/2023	126401	126117	284 m^3		
31/12/2023	126715	126401	314 m^3		
01/01/2024	127409	126715	694 m^3		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill

Record of Sugar Effluent Treatment Plant

Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
02/01/2024	127843	127409	434 M³	[signature]	
03/01/2024	128161	127843	318 M³	[signature]	
04/01/2024	128482	128161	321 M³	[signature]	
05/01/2024	128872	128482	390 M³	[signature]	
06/01/2024	129252	128872	380 M³	[signature]	
07/01/2024	129649	129252	397 M³	[signature]	
08/01/2024	130004	129649	355 M³	[signature]	

Signature of Lab Incharge
(E.C.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
09/01/24	130901	130004	897 M^3		
10/01/24	131928	130901	1027 M^3		
11/01/24	132853	131928	925 M^3		
12/01/24	133725	132853	872 M^3		
13/01/24	134523	133725	798 M^3		
14/01/24	135547	134523	1024 M^3		
15/01/24	136236	135547	689 M^3		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
16/01/24	137188	136236	952 M3		
17/01/24	138101	137188	913 M3		
18/01/24	139104	138101	1003 M3		
19/01/24	139936	139104	832 M3		
20/01/24	140887	139936	951 M3		
21/01/24	141896	140887	1009 M3		
22/01/24	142728	141896	892 M3		

Signature of Lab Incharge

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023- 2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
23/01/24	143716	142728	988 m^3		
24/01/24	144639	143716	923 m^3		
25/01/24	145515	144639	876 m^3		
26/01/24	146530	145515	1015 m^3		
27/01/24	147420	146530	890		
28/01/24	148940	147420	1070		
29/01/24	149324	149324	834		

Signature of Lab Incharge
(S.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill

Record of Sugar Effluent Treatment Plant

Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
30/01/2024	150257	149324	933 M^3		
31/01/2024	151239	150257	982 M^3		
01/02/2024	152193	151239	954 M^3		

Signature of Lab Incharge

Annexure-VIII

Modi Sugar Mills, Modinagar

Statement showing the monthwise quantity of Wet Ash from Boiler Stacks during the Cane Crushing Season 2023-24

Sl.No.	Month	Quantity of Wet Ash in (Qtls.)
1.	November 2023	19748.30 Qtls.
2.	December 2023	21639.80 Qtls.
3.	January 2024	22486.80 Qtls.

Authorized Singnatory

Annexure - IX

UPPCB

Regional Office, U.P. Pollution Control Board, Ghaziabad.

STACK MONITORING REPORT

14. Name of Industry : M/S Modi Sugar Mills
Modinagar, Ghaziabad.

15. Sample Collected by : Mr. Subhash Chandra, S.A. & Sri D.D. Verma. L.A.

16. Date of Monitoring : 23.01.2024

17. Stack Height (Meters) : 30.0

18. Stack Dia (Meters) : .2.80

19. Stack Attached to : Boiler 35.0 TPH & 35.0TPH No-1&2 (Stack No-1)

20. Type of fuel used : Bagasse

21. Fuel consumption : 35.0 Tone/Day (Approx)

22. Ambient Temperature (°C) : 25.0

23. Stack Temperature (°C) : 65.0

24. Average Velocity (m/sec) : 8.23

25. Average Flow rate (LPM) : 17.0

26. Net Sampling Time (Minutes): 64.0

14.Control Devices (If any) : 2 Ventury Scrubber

Parameter	Result	Standard	Method
Particulate Matter (mg/Nm^3)	48.0	80.0	IS:11255 (Part-I) 1985
Sulfur Dioxide (SO_2) (mg/Nm^3)			IS:11255 (Part-II) 1985
Nitrogen Dioxide (NO_2) (mg/Nm^3)			IS:11255 (Part-VII) 1985

Remark:- At the time of monitoring boiler NO -02, 35.0 TPH is not operational.

Scientific Assistant **Assistant Scientific Officer** **Regional Officer**

Annexure-IX

UPPCB

Regional Office, U.P. Pollution Control Board, Ghaziabad.

STACK MONITORING REPORT

14. Name of Industry : M/S Modi Sugar Mills
Modinagar, Ghaziabad.

15. Sample Collected by : Mr. Subhash Chandra, S.A. & Sri D.D. Verma. L.A.

16. Date of Monitoring : 23.01.2024

17. Stack Height (Meters) : 40.0 (RCC)

18. Stack Dia (Meters) : .3.33

19. Stack Attached to : Boiler 40.0 TPH & 35.0TPH No-3&4 (Stack No-2)

20. Type of fuel used : Bagasse

21. Fuel consumption : 15.0 Tone/Day (Approx)

22. Ambient Temperature (°C) : 22.0

23. Stack Temperature (°C) : 65.0

24. Average Velocity (m/sec) : 6.70

25. Average Flow rate (LPM) : 14.0

26. Net Sampling Time (Minutes): 60.0

14.Control Devices (If any) : Ventury Scrubber

Parameter	Result	Standard	Method
Particulate Matter (mg/Nm^3)	67.0	80.0	IS:11255 (Part-I) 1985
Sulfur Dioxide (SO_2) (mg/Nm^3)			IS:11255 (Part-II) 1985
Nitrogen Dioxide (NO_2) (mg/Nm^3)			IS:11255 (Part-VII) 1985

Scientific Assistant

Assistant Scientific Officer

Regional Officer

Annexure-X

रजिस्ट्री सं० डी० एल०-33004/99

REGD. NO. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 31] नई दिल्ली, शुक्रवार, जनवरी 15, 2016/पौष 25, 1937
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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 14 जनवरी, 2016

सा.का.नि. 35(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

1. **लघु शीर्षक और प्रवर्तन.-** (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2016 है।

(2) ये उनके राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,-

(क) क्रम सं. 4 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियां रखी जाएंगी, अर्थात् :-

क्रम सं.	उद्योग	मापदंड	मानक
(1)	(2)	(3)	(4)
"4.	चीनी उद्योग	बहि:स्राव	सभी सांद्रण मूल्य सिवाय पीएच के मिलीग्राम प्रति लीटर में है
		पीएच	5.5 – 8.5
		कुल निलंबित ठोस पदार्थ (टीएसएस), मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)
		जैव आक्सीजन मांग, बीओडी, [27° सेंटीग्रेट पर तीन दिन], मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)

		तेल एवं ग्रीज़, मिलीग्राम प्रति लीटर	10
		कुल भंग ठोस पदार्थ (टीडीएस), मिलीग्राम प्रति लीटर	2100
		अंतिम अपशिष्ट जल बहि:स्राव सीमा	200 लीटर प्रति टन पेराई किए हुए गन्ने के लिए
		(पेराई किए हुए गन्ने के प्रति टन के लिए अंतिम उपचारित अपशिष्ट बहि:स्राव 100 लीटर तक निर्बंधित है और छिड़काव तालाब ओवरफ्लो से अपशिष्ट जल या शीतलन टावर ब्लो डाउन पेराई किए हुए गन्ने के लिए 100 लीटर प्रति टन तक निर्बंधित है तथा इकाई से एकल आउटलेट बिन्दु अनुज्ञात है)	
		उत्सर्जन	
		स्टेक से विविक्त पदार्थ उत्सर्जन प्रति सामान्य क्यूबिक मीटर 150 मिलीग्राम से कम होगा।	

4(1) चीनी उद्योगों में उपचारित बहि:स्राव सिंचाई प्रोटोकाल और अपशिष्ट जल संरक्षण या अपशिष्ट जल प्रबंधन

(i) विभिन्न मृदा टेक्सचरों के लिए लदाई दरें

क्रम सं.	मृदा टेक्सचर	m^3/Ha/Day में लदाई दर
1.	रेतीली	225 से 280
2.	रेतीली दुमट	170 से 225
3.	दुमट	110 से 170
4.	क्ले दुमट	55 से 110
5.	क्ले	35 से 55

(ii) अपशिष्ट जल संरक्षण और प्रदूषण नियंत्रण प्रबंधन

1. अधिक साधित्र जल के पुन: चक्रण के लिए उपयोगिताओं या अनुषंगी इकाईयों के प्रसंस्करण के लिए शीतलन प्रबंधन और पालिसिंग टैंकों की स्थापना हो।
2. अपशिष्ट जल उपचार संयंत्र का पेराई ऋतु आरंभ होने से एक मास पूर्व स्थिरीकरण किया जाएगा और यह पेराई ऋतु के पश्चात् एक मास तक प्रचालन करना जारी रखेगा।
3. सिंचाई के लिए कोई मांग नहीं अवधि के दौरान उपचारित अपशिष्ट जल को केवल 15 दिन की धारण क्षमता वाले रिसाव रोधी लाइन तालाब में भंडारित किया जाएगा।
4. बहावमापी को सभी जल ऐब्स्ट्रैक्शन बिन्दुओं पर प्रतिस्थापित किया जाएगा और ताजे जल के उपयोग को न्यूनतम किया जाएगा।
5. समुचित वायु प्रदूषण नियंत्रण युक्तियों को विविक्त पदार्थ उत्सर्जन मानक को पूरा करने के लिए स्थापित किया जाएगा।"।

[फा.सं. क्यू-15017/31/2007-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ.सं0 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात उनमें निम्नलिखित अधिसूचनाओं के द्वारा संशोधन किए गए :

का.आ. सं. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. सं. 176(अ), तारीख 2 अप्रैल, 1996; सा.का.नि. सं. 97(अ), तारीख 18 फरवरी, 2009; सा.का.नि. सं. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. सं. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. सं. 739(अ), तारीख 9 सितंबर, 2010; सा.का.नि. सं. 809(अ), तारीख 4 अक्तूबर, 2010; सा.का.नि. सं. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. सं. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. सं. 354(अ), तारीख 2 मई, 2011; सा.का.नि. सं. 424(अ), तारीख 1 जून, 2011; सा.का.नि. सं. 446(अ), तारीख 13 जून, 2011; सा.का.नि. सं. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. सं. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. सं. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. सं. 820(अ), तारीख 9 नवंबर, 2012; सा.का.नि. सं. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. सं. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. सं. 771(अ), तारीख 11 दिसंबर, 2013; सा.का.नि. सं. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. सं. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. सं. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. सं. 325(अ), तारीख 7 मई, 2014; सा.का.नि. सं. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. सं. 789(अ), तारीख 11 नवंबर, 2014; का.आ. सं. 3305(अ), तारीख 7 दिसंबर, 2015 और अंत में अधिसूचना का.आ. सं. 4(अ), तारीख 1 जनवरी, 2016 द्वारा संशोधन किए गए थे |

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 14th January, 2016

G.S.R. 35(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. **Short title and Commencement.-** (1) These rules may be called the Environment (Protection) Amendment Rules, 2016.
   (2) They shall come into force on the date of their publication in the Official Gazette.

2. In Schedule-I to the Environment (Protection) Rules, 1986, for serial number 4 and the entries relating thereto, the following serial number and entries shall be substituted, namely:-

S.No.	Industry	Parameters	Standards
(1)	(2)	(3)	(4)
"4.	SUGAR INDUSTRY	EFFLUENTS	All concentration values are in milligramme per litre except for pH
		pH	5.5 – 8.5
		Total Suspended Solids (TSS), milligramme per litre	100 (for disposal on land) 30 (for disposal in surface waters)
		Biological Oxgyen Demand ,	100 (for disposal on land)

		BOD[3 days at 27°C], milligramme per litre	30 (for disposal in surface waters)
		Oil & Grease , milligramme per litre	10
		Total Dissolved Solids (TDS), milligramme per litre	2100
		Final wastewater discharge limit	200 litre per tonne of cane crushed
		(Final treated effluent discharge restricted to 100 litre per tonne of cane crushed and Waste water from spray pond overflow or cooling tower blow down to be restricted to 100 litre per tonne of cane crushed and only single outlet point from unit is allowed.)	
		EMISSIONS	
		The particulate matter emissions from the stack shall be less than 150 milligramme per normal cubic metre	

4(1) Treated effluent Irrigation protocol and waste water conservation or waste water management in Sugar industries

(i) Loading rates for different soil textures

S.N	Soil Texture	Loading rate in $m^3/Ha/Day$
1	Sandy	225 to 280
2	Sandy loam	170 to 225
3	Loam	110 to 170
4	Clay loam	55 to 110
5	Clay	35 to 55

(ii) Waste water conservation and pollution control management

1. Establishment of cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
2. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
3. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
4. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
5. Suitable Air pollution control devices to be installed to meet the particulate matter emission standard.".

[F.No. Q-15017/31/2007- CPW]
DR. RASHID HASAN, Advisor

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* the following notifications, namely:-

S. O. 433 (E), dated the 18th April 1987; G.S.R. 176(E), dated the 2nd April, 1996; G.S.R. 97 (E), dated the 18th February, 2009; G.S.R. 149 (E), dated the 4th March , 2009; G.S.R. 543(E), dated the 22nd July,2009; G.S.R. 739 (E), dated the 9th September, 2010; G.S.R. 809(E), dated the 4th October, 2010, G.S.R. 215 (E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354 (E), dated the 2nd May, 2011; G.S.R. 424 (E), dated the 1st June, 2011; G.S.R. 446 (E), dated the 13th June, 2011; G.S.R. 152 (E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; G.S.R. 277 (E), dated the 31st March, 2012; G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176 (E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013;

G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229 (E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 07th May, 2014, G.S.R. 612, (E), dated the 25th August 2014; G.S.R. 789(E), dated the 11th November, 2014; S.O. 3305(E), dated the 7th December, 2015 and lastly amended *vide* notification S.O. 4(E), dated the 1st January, 2016.

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INSPECTION REPORT OF SUGAR MILLS DURING CRUSHING SEASON (2022-2023) TO VERIFY THE STATUS OF IMPLEMENTATION OF CHARTER FOR WATER CONSERVATION AND COMPLIANCE VERIFICATION OF DISCHARGE STANDARDS

1. GENERAL INFORMATION **Date of Inspection: 05/03/2023**

1	**Unit code**	493	
2	**Name of the unit with complete postal address**	M/s. Modi Sugar Mills, Modi Nagar, Ghaziabad	
3	**Name of Contact person**	**Designation**	**Contact No & E- mail**
	Mr. Yogender Rathi	DGM (production)	9456420940 ykrathi@modisugar.com
	Mr. Saurabh Tyagi	Environment officer	9675990410 saurabhtyagi31@gmail.com
4	**Spatial Co-ordinates** **Latitude and longitude (in Decimal format only)**	**Latitude:** 28.82865750 **Longitude:** 77.56856900	
5	**Year of commissioning**	1933	
6	**Standalone/ integrated (with co-generation)** **Sugar/ sugar refinery**	Standalone Sugar Boiler: 35 MT/hr. – 1 No.- 21 kg/cm2 35 MT/hr. – 1 No. – 32 kg/cm2 40 MT/hr. – 1 No. – 32 kg/cm2 Wet scrubber – air pollution control equipment.	
7	**Co-generation capacity, MW**	NA	
8	**License capacity of sugar Mill (TCD)**	5000 TCD	
9	**Average actual crush rate (TCD)**	4921.6 TCD- (including stoppages) 5130 TCD- (Previous day) **DMR- Attached Annexure-I**	
10	**Attached Distillery capacity, KLPD**	25 KLPD	
11	**Quantity of Juice/Syrup/BH diversion to distillery, MT/day**	NA	
12	**Consent status& its Validity with date** (Expired/Applied for renewal/First time applied/Never applied) a. Air Consent b. Water consent **c.** Hazardous Waste Authorization	 Valid for the period from 01/01/2022 to 31/12/2023, **Attached Annexure-II** Valid for the period from 01/01/2022 to 31/12/2023, **Attached Annexure-III** Valid up to 26/04/2025 **Attached Annexure-IV**	
13	**NOC from CGWA & its Validity with date**	Bore well No1, Valid up to 03/01/2025 Bore well No.2 Applied on 22/02/2023	

	(Expired/Applied for renewal/First time applied/Never applied)	Ministry of Jal Shakti Government of Uttar Pradesh **Attached Annexure-V**

2. OPERATIONAL STATUS

S. No.	Particulars	
1	**Start period of crushing season**	03/11/2022
2	**No. of operational days at the time of inspection**	122
3	**Operational status during visit (operational/ closed/ temporary closed/ permanent closed)** If non-operational: a. Self-closed then collect copy of unit shut down letter duly certified by regional officer of concerned SPCB. b. Closure notice by CPCB or SPCB then collect copy of notice and copy of unit shut down letter duly certified by regional officer of concerned SPCB. **c.** Any other reason, then specify and attach supporting documents	Operational
4	**Sources of fresh water**	
	a. Bore well/Tube well/ Any other & its No's	Bore well: 2 Nos.
	b. Flow meter Installation at wells (Yes/No)	Yes
	c. Reading of Flow Meter during visit	1 No.- 515838 2 No.-39773
	d. Any Logbook maintained (Yes/No), if yes, attach.	Yes – **Attached Annexure-VI**
	e. Quantity of water withdrawal (KLD)	190 KLD Average 00 KLD (Previous day)
5	**Fresh water consumption (KLD)- Average**	
	a. Sugar plant: (Process plant) i. Cleaning washing and machinery cooling make-up ii. Spray pond/PCT make-up iii. Any other, such as Cleaning and human requirements including lab requirements	 52 KLD SP water 57 KLD
	Total Sugar unit (Utility Section)	109 KLD
	b. Co-generation/Boiler section: i. WTP –boiler make-up, regeneration, backwash, reject etc. ii. Cooling tower make-up iii. Wet Scrubber make-up from spray pond iii. Any other, such as ash quenching	Not applicable 225(from SP)
	Total co-generation unit	NA
	Total Industrial	109 KLD
	c. Residential etc.	81 KLD
	d. Total fresh water Consumption (KLD)	190 KLD
	e. Log book maintained (Yes/ No) If any, details to be collected	Yes, **Attached Annexure-VII**
6	**Specific water consumption, L/t of cane**	38.68 L/t of cane

7	**Details of Hot & Cold-water recycling system (Yes/No.)**	**Number**	**Capacity**
	a. Details of Hot water UGR.	1 No	700 m3
	b. Cold water UGR and cooling towers		
	c. **Hot water-** Location of flow meter & its Installation **(Yes/No)- Attached Annexure-VII**	**Flow meter reading**	**Quantity of water (KLD)**
	1. Imbibition water at mills **(Yes)**	205712.4	1680
	2. Filter cake wash water at rotary vacuum filter **(Yes)**	277709	2297
	3. Sugar melting, pan boiling, molasses conditioning **(Yes)**	4870 2107	40.54 17.27
	4. Wash water at Centrifugal **(Yes)**	9723	141
	5. Wet Scrubber make-up **(Yes) From Spray Pond**	101235	225
	6. Boiler make-up in case of low-pressure boiler (Yes)	Log book not maintained	NA
	7. Milk of Lime	10693	155
	d. **Cold water -**Location of flow meter & its Installation. **Attached Annexure-VII**		
	1. Power turbine cooling **(Yes)**	83263	1207
	2. Mills, fibrizer bearing, pumps cooling **(Yes)**	51698 25975	749 382
	3. Wet scrubber make-up **(Yes)- spray pond water in use**	NA	NA
	4. Cooling tower of co-generation make-up **(Yes/No)- Not applicable**	NA	NA
	5. SO_2 gas cooling **(Yes)**	2997	45
	6. B and C massecuite cooling **(Yes)**	3897	56
	7. Final molasses cooling **(No)**	NA	NA
	8. Others **(Yes/No)**	NA	NA
8	**Waste water (Influent) generation (KLD), Attached Annexure-VIII**		
	a. Spray pond over flow (for double sulphitation) (SRS Outlet)	196 KLD	
	b. Mills, boiling house, D.M./ R.O. Plant boilers etc.	287 KLD	
	c. Soda/Acid boiling water (Hazardous)	NA	
	d. Co-generation	NA	
	e. Brine solution reject after regeneration. (For refine sugar)	NA	
	f. IER wash water generation.	NA	
	g. Brine reject from brine recovery system	NA	
	h. Reject acid after regeneration of IER column.	NA	
	h. Common / total influent generation.	483 KLD	
9	**Waste water (Effluent) discharge, KLD**	478 KLD	
	Recycle-Flow meter installed but logbook is not available from starting of crushing season	NA	
10	**Specific effluent discharge, L/t of cane**	97 L/t of cane	
11	**Treated effluent used from lagoon for irrigation, KLD**	NA	
12	**Spray pond overflow**	**Flow meter reading**	**Quantity of water (KLD)**
	a. Flow meter Installation **(Yes)**	198529	196

	b. Provision of separate spray pond overflow treatment (No**)**	No	
	c. Brief description of spray pond over flow treatment process (mention technology as per charter) 1. Separate treatment of spray pond overflow through micro settlers followed by secondary aerobic treatment. 2. Combined treatment of entire effluent through micro settlers after removal of Oil & grease followed by secondary aerobic treatment. 3. Spray pond overflow treatment using anaerobic filters followed by secondary aerobic treatment. 4. Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.	Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.	
13	**Details of tube cleaning method adopted (chemical/ hydrojet/ any other appropriate method if any), provide details**	Chemical and Mechanical	
14	**Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes. (Yes/No), if Yes give Details.**	Yes, 02 nos. hazardous tanks installed having capacity 1) 444.4 m3 2) 201.5 m3	
15	Condensate polishing system adopted by the factory (for boilers >45 kg/cm^2 steam pressure) (Yes/No)	NA	
	If yes, then provide the details of condensate polishing system	-	
	Quantity of excess condensate used as fresh water, KLD	502 KLD	
16	**Construction of small pits with smooth inner surface with ceramic tiles in the centrifugal section. (Yes/No), give details**	No	
17	**Mixing arrangement in equalization tank (Yes/No)**	Yes	
18	**Type of aeration in aeration tank Diffused/ surface/ any other**	Diffused	
19	**Tertiary treatment (Yes/No), give Details**	Secondary treated effluent filtered through ACF/MGF followed by chlorination	
20	**Schematic diagram of ETP (flow chart to be collected)**	**Annexure-IX**	
21	**Rain water harvesting system adopted (Yes/No)**	No	
22	**Treatment capacity of ETP (KLD)**	900	
	Unit with sizes/capacity	**Retention Time/Contact Time (Mentioned in CPCB charter)**	**As per Industry** 483 KLD
	1. Bar screen Chamber, 1.55x1.55x 2m = 4.8 m^3	3-5 minutes	14.54 minutes
	2. Oil & grease tank, 2.2x 3.4 x2.0 = 23.10 m^3	30-45 minutes	1.15 hrs
	3. Equalization tank with aeration, 6.60x6.10x2.8 = 113 m^3	6 -8 hrs	5.60 hrs.
	4. Primary Clarifier, 6m dia. x 5 m ht= 141.39 m^3	5-6 hrs	7 hrs.
	5. Anaerobic Tank, 12.7 x11.6x6.10 m= 898.65 m^3	24-30 hrs	44.9

	6. Aeration tank- 20x10x4.7 = 940 m^3	24-28 hrs	47 hrs.
	7. Secondary Clarifier- 7.0m dia. x 4.5 m ht= 160 m^3	7-8 hrs	18 hrs.
	8. Sand/multi grade filter, 2m dia. x 2.25 m ht -1 = 7.0 m3 1.5 m dia. x 1.5 m ht- 2 = 2.65 m3	20-25 minutes	29 min.
	9. Activated carbon filter, 2m dia. x 2.5 m ht- 1= 7.0 m3 1.5 m dia. x 1.5 m ht- 2 =2.65 m3	20-25 minutes	29 min.
	10. Sludge drying bed,- 136 m^3	0.03 m^3/t of cane	0.03 m^3/t of cane
	11. Centrifuge	No	
23	**Any further treatment after ETP (Yes/No)**	No	
24	**Brief sugar processing details (flow chart)**	**Attached Annexure-X**	
25	**ETP Analysis (Performance Parameters)**		
26	**As per Record-Logbook Attached Annexure-XI**		

27

Sample Analysis	Effluent flow rate (m^3/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS (mg/L)
ETP Inlet	20.12	NA	7.4	3920	NA	NA	1740	NA	NA
ETP Outlet	19.92	NA	7.58	96	NA	NA	868	NA	NA
Aeration tank	NA	NA	7.5	NA	NA	NA	NA	NA	3240/ 2360
SRS Inlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS outlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lagoon	NA	NA	NA	NA	NA	NA	NA	NA	NA

28	**As per sample taken during the visit, Attached Annexure-XII**

29

Sample Analysis	Effluent flow rate (m^3/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS/MLVSS (mg/L)
ETP Inlet	30.08	165.7	5.45	2025	650	162	1950	9.6	NA
ETP Outlet	19.84	42.5	7.02	152	23	71	772	3.5	NA
Aeration tank	NA	NA	6.83	NA	NA	NA	NA	NA	4567/2869
P. C.	NA	234.5	7.2	1610	580	123	1980	10.5	NA
S. C.	NA	28.9	6.65	280	41	82	787	3.8	NA
Lagoon	NA	25.4	6.80	226	29	69	830	2.4	NA
OCEMS	20.1	NA	NA	NA	NA	NA	NA	NA	NA

30 **Number of Piezometric wells available in the unit premises: 01 No.**
Logbook Attached Annexure-XIII

31 **Groundwater Analysis Report-** Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl^-	F^-	NO_3	SO_4
Permissible Limit		15	6.5-8.5	600	600	-	2000	1000	1.5	45	400
Tested results Borewell-1		BDL	7.15	96	112	BDL	403	103.9	ND	4.6	12.4
Borewell-2		BDL	6.70	88	98	BDL	372	91.9	ND	3.9	5.7

Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sample	Parameters (all values are in mg/l)													
	As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V
Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	-	-	0.01	
BW-1	ND	ND	ND	ND	0.21	ND	ND	ND	ND	ND	ND	ND	ND	ND
BW-2	ND	ND	ND	ND	0.15	ND	ND	ND	ND	ND	ND	ND	ND	ND

32 **Recipient Drain's Analysis Report-** Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986.

Sampling location	Parameters (all values are in mg/L except Colour & pH)								
	Colour	pH	BOD	COD	TSS	TDS	Cl^-	NO_3	NH_3-N
Up Stream	320	6.70	242	880	125	560	316.9	52.3	36.8
Down Stream	410	7.20	275	965	150	780	402.9	56.9	43.5

Additional parameters for GPIs located in Yamuna main stem states; NA

S.No.	Parameters	ETP Inlet (mg/L)	ETP Outlet (mg/L)
1	Ammonia	NA	NA
2	Ammonium Nitrate	NA	NA
3	Phosphate	NA	NA
4	Surfactant (MBAS assay)	NA	NA

Status (Comply/Non-comply): NA

33 **Storage of treated Effluent**

a. No. & size of lagoons	3840 m3- 1 No.
b. Retention time	15 days
c. Lagoon type- permeable/impermeable	impermeable

34	**Sludge Handling Process (Yes/No), gives details.**	
	a. Sludge Digestion Method	No
	b. Sludge Drying Process	Yes
	c. Final Disposal of Sludge	Send to own agriculture farm.
	d. Whether mechanical sludge handling system installed (yes/ No)	Yes
35	**Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)**	Yes, Oil & Grease 0.8 KL/Annum Disposal through TSDF
36	**Manpower employed for ETP operation & maintenance.**	Environment Manager- 1 Lab Chemist- 4 no. Operator- 3 Nos. Helper- 3 Nos.
37	**Details of irrigation system & treated effluent used quantity**	
	1. Own land area for irrigation (Yes/No),	No
	2. Farmer land area and their agreement. (Yes/No),	No
	3. Net effluent generation left for Irrigation (KLD)	Data is not available from starting of crushing season
	4. Flow meter to measure amount of water used for irrigation/recycled .	Yes
	5. Distance of land Area from the Unit (Km)	NA
	6. Total Available Area (Hectare)	NA
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)	NA
	8. Crop area under effluent application	NA
38	**Cleaning mechanism at Mills and factory floor**	Manually
39	**Color coding of pipelines for water distribution network (Yes/No)**	No
40	**Mode of disposal (route to reach Ganga)**	Recycled and used for gardening in sugar mill area

Sewage management section

41	Quantity of sewage generated (KLD)	Not Available
42	STP status	Installed (Yes/No) : NA Operational (Yes/No) : NA
43	Flow meter/ v-notch installed at inlet of STP	Yes/No: Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:……NA…m^3/hr Totalizer Reading: ……NA…….. m^3 Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)
44	Flow meter/ v-notch installed at outlet of STP	Yes/No Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:……NA……m^3/hr Totalizer Reading: ……NA…….. m^3

		Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)	
45	Quantity of treated sewage (KLD) (to be calculated from STP inlet logbook)	NA	
46	Quantity of recycled treated sewage (KLD) (Total of last three months)	In production	Others
47	Quantity of treated sewage discharged (KLD) (to be calculated from ETP outlet logbook)-	NA	
48	Mode of discharge	Open channel/ Underground pipeline/ Surface pipeline	
49	Discharge in	Drain (name)/river (name)/ land	

50 **Characteristics of Sewage**

Parameter	STP inlet	STP outlet	Discharge Norms (as per consent)	Compliance Status
pH	NA	NA	NA	NA
BOD (mg/l)	NA	NA	NA	NA
COD (mg/l)	NA	NA	NA	NA
TSS (mg/l)	NA	NA	NA	NA
TDS (mg/l)	NA	NA	NA	NA
Colour (PCU)	NA	NA	NA	NA

51	**Overall Compliance Status: Complying/non-complying**	**Complying**

3. OBSERVATIONS

1. The unit was established in the year 1933 and engaged in production of plantation white sugar by double sulphitation process with consented crushing capacity 5000 TCD using sugarcane as a raw material. At the time of inspection, unit was found operational.
2. The unit has started it's crushing season 2022-23 on 3rd November 2022 and as per the Daily Manufacturing Report (DMRs) provided by the unit, the average cane crushing from 3.11.2022 to 04.03.2023 was found 4921.60 TCD (including stoppages) which is within consent condition.
3. The unit has three boilers having of capacity 35 MT/hr. -21 kg/cm^2 1 No. , 35 MT/hr. – 32 kg/cm2 and 40 MT/hr. – 32 kg/cm2 -1 No. using bagasse as a fuel. Wet scrubber was installed as air pollution control equipment. OCEMS was installed and connected to portal of CPCB & SPCB.
4. The unit has underground reservoir (UGR) for hot water and cold-water recirculation having capacity 700 m3.
5. The unit has two bore-wells. One having NOC from Ground Water Department, (Namami Gange & Rural Water Supply Department) Ministry of Jal Shakti Government of Uttar Pradesh UP, which is valid up to 03/01/2025 while another Bore well Applied on 22/02/2023 for NOC.
6. Fresh water consumption water was 190 KLD for industry and domestic i.e. 38.68 L/t of cane.

7. The unit has valid Consent to Operate under section 21/22 of Air (Prevention & Control of Pollution) Act, 1981 (as amended) and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (as amended) up to 31/12/2023. The unit is having valid Authorization issued under the provisions of Hazardous and disposal of hazardous wastes up to 3/01/2025.
8. Effluent discharge from the unit was 0.00 KLD i.e. 0.00 L/t of cane.
9. Excess condensate was cooled through three stage cooling tower. Excess condensate generation was 502 KLD, which is being used for sugar factory.
10. Rain water harvesting programme was not implementation.
11. One piezometric well is available in the unit premises. Logbook was maintained.
12. Flow meters were calibrated.
13. OCEMS was calibrated based on outlet effluent report provided.
14. The unit has impermeable lagoons having capacity of 3840 m^3 to store treated effluent as per data provided by the unit. Treated effluent was being recycled and used for gardening.
15. The unit has setup environmental laboratory for daily analysis parameters (pH, COD, BOD, MLSS, TSS & DO). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliances.
16. Workers colony is not established near to sugar factory. Therefore, STP is not required to install.
17. Hydro-jet system was not available for evaporators tube cleaning.
18. Spray pond overflow was used for wet scrubber and balance treated through is being mixed with sugar effluent and treated in common ETP.
19. Soda boiling water was collected in hazardous tank, reused and sent to ETP.
20. Boiler blow down was sent to wet scrubber.
21. Second body condensate was used for boiler make-up.
22. Condensate from steam/vapour trap condensate was not collected.
23. Flow meters were not installed at wet scrubber make-up water, boiler make-up water from second body evaporator and water added in process cooling tower.
24. Effluent floor and drains in boiling house were not properly constructed.
25. Storm water drains were not separately constructed. During rainy season rain water is mixing with effluent.
26. Effluent from sugar factory and spray pond overflow was collected in sump and sent to equalization tank.
27. Flow meters were not installed at cooling molasses tank and treated water used for gardening.
28. Excess water overflow from wet scrubber was found during the inspection.
29. During the inspection team also collected samples at up-stream and downstream locations from domestic drain flowing along the boundary wall of the unit for physic-chemical analysis. The analysis results of the drain samples collected from upstream and downstream locations depict the following:
    i. The analysis result of sample collected from domestic drain flowing along the boundary wall of sugar unit at upstream location shows high colour- 320 hazen unit, COD- 880 mg/l, BOD- 242 mg/l, TSS- 125 mg/l and TDS- 560 mg/l, which indicate the possibility of under ground seepages in domestic sewage.
    ii. Analysis results of sample collected at downstream location shows high color-410 hazen unit, COD-965 mg/l, BOD- 275 mg/l and TSS- 150, which also indicate the possibility of underground seepages of effluent mixing with sewage in drain. However, no bypass of industrial effluent was observed from the boundary wall into both drains during inspection.

30. **Compliance status w.r.t. discharge norms: Compliance**

4. RECOMMENDATIONS:

(Shall specifically indicate compliance w.r.t. observations made in above sections-3 of observations along with additional recommendations if any)

1. Unit shall use Hydro-jet system for evaporators tube cleaning to reduce shock load on ETP.
2. Unit shall collect condensate from steam/vapour traps to use it in sugar process.
3. Flow meters shall be installed at boiler make-up water from second body evaporator, fresh water added in spray pond, fresh water used in colony, fresh water used in UGR, molasses tank cooling water and ETP treated water used in gardening.
4. Boiling house floor and effluent drains shall be made perfectly leak-proof to avoid ground water pollution.
5. Storm water drains shall be separately constructed to avoid mixing of rain water in effluent.
6. Rain water harvesting programme shall be adopted.
7. Reduce gland cooling water by proper maintenance of gland of each pump.
8. Unit shall construct wet scrubber ash beds adequately to avoid overflow of water with ash in the factory premises.

5. ANNEXURES:

1	Daily manufacturing report (DMR) **Annexure-I**
2.	Status of consents & authorization from CPCB/ SPCB : Air Consent: **Annexure-II,** Water Consent: **-Annexure -III,** Hazardous waste Authorization: **Annexure-IV**
3.	NOC from CWD Namami Gange and Rural Water Supply Dept. Ministry of Jal Shakti Govt. of UP: **Annexure-V**
4.	Photocopy of data recorded on log books: Fresh water abstraction: **Annexure-VI** Fresh water consumption: **Annexure-VII** Hot water consumption: **Annexure-VII** Cooling water: **Annexure-VII** ETP inlet and ETP outlet: **Annexure-VIII**
5.	Excess Condensate Generation: **NA**
6.	SRS Flow diagram- **NA** ETP details with flow diagram. **Annexure-IX**
7.	Rain water harvesting- **NA**
8.	Sugar Process details- material balance and flow diagram **Annexure-X**
9.	Recorded laboratory Analysis Report of ETP operational Parameters carried out by the factory. **Annexure-XI**
10.	ETP analysis report carried out as per sample taken during the visit. **Annexure-XII**
11.	Piezometer logbook- **Annexure-XIII**
12.	STP logbook- **Annexure-NA** STP Flow diagram- **Annexure-NA**
13.	ETP performance report, if analysis is carried out by external laboratory. **Annexure-XIV**
14.	OCEMS recorded data e.g., flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit. **Annexure-XV**

15.	Flow meter and OCEMS Calibration Certificate **Annexure-XVI**
16.	Form No. 1 **Annexure-XVII**

6. INSPECTION TEAM

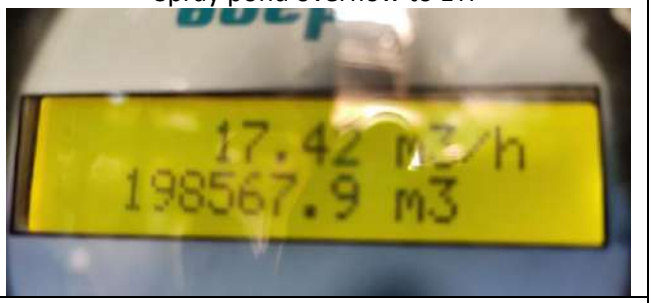
S.No.	**Technical institute officials**	**Designation**	**Organisation**	**Signature with date**
1	Mr. D.B. Sapkal	Sr. Sugar Technologist	**VSI, Pune**	 08/04/2023
2	Mr. L. S. Dalvi	Sr. Chemist	**VSI, Pune**	 08/04/2023
S. No.	**SPCB/SMCG officials**	**Designation**	**Organisation**	**Signature with date**
1.				

PHOTOGRAPHS

Effluent collection sump with pump in the unit

Combined effluent to ETP

Spray pond overflow to ETP



Effluent receiving sump at ETP

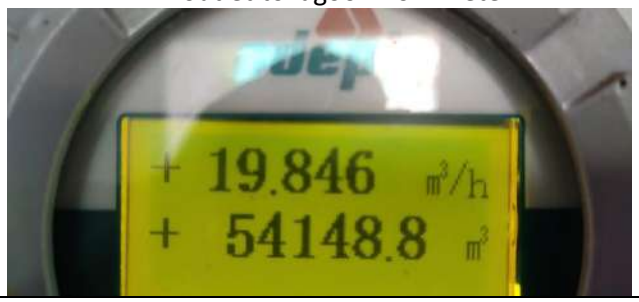
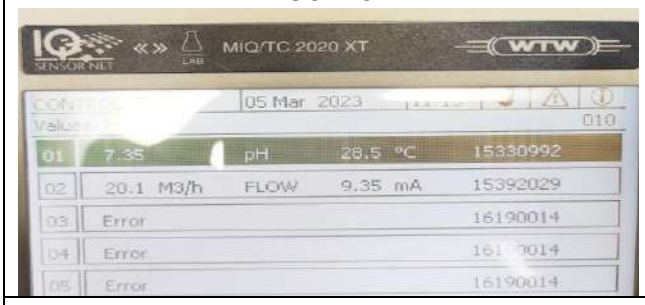
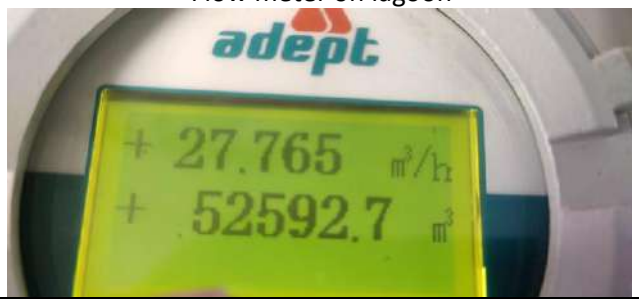
Oil skimmer

Equalization tank

Primary clarifier

Anaerobic tank

Aeration tank

Secondary clarifier 	MGF and ACF 
MGF and ACF 	ETP outlet to lagoon flow meter 
OCEMS 	
Sludge Drying beds 	Flow meter on lagoon 
Bore well No. 1 flow meter 	Bore well No. 2 flow meter 

Excess condensate to cooling tower	Spray pond water to wet scrubber
	

MODI SUGAR MILLS **Season: 2022-23** **Crop day: 122** **Date: 4-Mar-23**

Daily Plant Report

Description	unit	Today	Todate	Bench Mark
General:				
- Cane crushed	Qtls	51300	6004400	
- Average crush	Qtls/day		49216	46000
- Pol in cane	% cane	13.91	12.63	
- Losses				
> Bagasse	% cane	0.46	0.42	0.45
> Filter cake	% cane	0.08	0.09	0.07
> Molasses	% cane	1.31	1.34	1.23
> Undetermined	% cane	0.01	0.02	0.05
> Total Sugar Loss	% cane	1.86	1.87	1.80
- Recovery	% cane	12.05	10.76	11.50
- Fibre	% cane	13.48	13.06	
- Mixed juice (Net)	% cane	110.53	106.91	
- Dirt correction	% M.J.	0.34	0.35	
- Java ratio		84.35	84.09	
- Dry milling factor		71.88	72.48	
- Co-0238 group(Pr. Day)	%	100.00	100.75	
- Burnt cane (Pr. Day)	%	0.00	0.01	
- Gate Cane	%	50.49	53.25	
- Centre cane	%	49.51	46.75	
Mills:	Analysed on			
- Preparatory Index	24-Feb-23	88.58		89+
- Maceration	% cane	38.65	34.81	36.00
- Maceration	% fibre	286.65	266.52	
- Bagasse pol	%	1.65	1.53	1.60
- Bagasse moisture	%	49.04	50.39	49.50
- Bagasse quantity	% cane	27.75	27.52	
- Added water extracted	% a.w.	70.28	68.44	
- Mill extraction		96.71	96.66	
- Reduced mill extraction		96.98	96.82	
- ERQV: MJ / PJ		96.75	96.65	
- ERQV: LMJ / PJ		74.20	77.95	
Undiluted juice lost in bagasse	% fibre	24.82	24.62	
- Undiluted juice	% cane	86.71	86.30	
- Undiluted juice in Mix.Juice	% cane	83.36	83.09	
Process :				
Water used in A Pans	% cane	1.23		
- Filter cake pol	%	2.17	2.40	
- Filter cake quantity	% cane	3.81	3.90	4.00
- F molasses estimated	% cane	4.42	4.63	4.50
- F molasses sent out	% cane	4.45	4.51	
- F molasses sent out	Qtls	2282.06	270600.60	Ply Final
- TRS in F molasses	%	44.32		Molasses
- RS in F molasses	%	10.30		↓
- Water at RVF	% cane	5.28	4.63	29.5
- House stock	Qtls	9175		
- Boiling House Recovery		89.55	88.11	
- Reduced B/H Recovery		91.24	91.28	
- Clarification Efficiency		4.05	4.10	
Water used in B &C Pans	% cane	0.25		
			Temp °C	17-29

Description	unit	Today	Todate	Bench Mark
Steam:				
Live steam generation	tons	2305	276693	
Live steam Consumption	tons			
Fibrizer / Mills turbines	tons	920	110506	
Power turbines	tons	1217	151421	
Bleeding	tons	160	13994	
Process (Main Plant & Refinery)	tons	5	775	
process (Distillery)	tons	0	0	
Exhaust steam generation	tons	2140	261924	
Exhaust steam consumption	tons			
Sugar process	tons	2008	248431	
Spl Sugar process	tons	132	13494	
Distillery	tons	0	0	
- Power Generation				
3 MW turbine 32 Kg/cm² pr.NEW	KWH	64494	5638681	
3 MW turbine 32 Kg/cm2 pr. Old	KWH	63280	7660181	
3 MW turbine 21 Kg/cm2 pr.	KWH	0	1849733	
Hydel	KWH	3641	405548	
DG Sets	KWH	0	0	
Power used per ton Cane	KWH	22.8	24.0	25
Power used per ton Sugar	KWH	189	223	
Consumables:				
- Sulphur	%	0.064	0.063	0.06
- Lime	%	0.207	0.206	0.20
- Phosphoric acid	ppm	14.62	13.53	
- Viscosity reducer	ppm	1.17	5.17	
- Flocculant	ppm	1.46	1.21	
- Biocide	ppm	11.70	11.21	
- Colour Reducer	ppm	17.54	18.57	
- Sweetase Enzyme	ppm	5.85	5.50	
Downtime:				% Av.Hrs
- Cane shortage	h-m-s	0:00:00	25:55:00	1.00
- Mechanical	h-m-s	0:20:00	16:10:00	1.00
- Electrical	h-m-s	0:00:00	5:36:00	0.75
- Boilers	h-m-s	0:00:00	2:00:00	
- Process	h-m-s	0:00:00	0:00:00	0.00
- Scheduled stoppage	h-m-s	0:00:00	27:20:00	
- Others	h-m-s	0:00:00	23:55:00	1.25
Total downtime	h-m-s	0:20:00	100:56:00	4.00
Plant Availability (Crush.hrs)	h-m-s	23:40:00	2820:04:00	
- A Massecuite volume	M^3	1206	139628	
- C Massecuite volume	M^3	228	28443	
- C-1 Massecuite % Cane	% Cane	3.15	2.24	
- A Massecuite exhaustion	%	56.77	55.96	
- B massecuite exhaustion	%	60.94	63.32	
- C Massecuite exhaustion	%	49.89	55.37	
Sugar Bagged :				
- Plantation White Sugar	Qtls	4600	533250	
- PG/Refined sugar	Qtls	1000	85850	
- Candy Sugar A & B Plant	Qtls	220	22380	
Total sugar Bagged	Qtls	5820	641480	

Description	Today Brix %	Today Pol %	Today Purity	Todate Brix %	Todate Pol %	Todate Purity	Today pH
Analysis:							
- Primary Juice	19.57	16.49	84.26	18.36	15.02	81.84	5.23
- Mixed Juice	14.76	12.17	82.45	14.27	11.42	80.06	5.21
- Last roll Juice	1.86	1.30	69.89	1.85	1.30	70.10	
- Clear Juice	13.26	11.00	82.96	13.29	10.71	80.60	6.98
- Unsulphured syrup	66.71	55.20	82.75	63.18	50.80	80.41	
- Sulphured syrup	65.36	53.98	82.59	62.19	49.92	80.27	4.89
- Filtered juice	11.29	8.21	72.72	10.82	8.10	74.92	% Xstal
- A massecuite	92.15	80.97	87.87	92.22	80.86	87.68	45.97
- B massecuite	96.69	70.69	73.11	96.19	71.35	74.17	43.08
- C1. massecuite	97.78	55.65	56.91	98.33	57.24	58.21	
- C massecuite	100.71	49.44	49.09	101.07	51.05	50.51	24.66
,- A-1 Massecuite	96.20	50.55	52.55				Pty drp
- A heavy molasses	83.07	62.96	75.79	82.16	62.29	75.81	12.08
- B heavy molasses	88.93	45.80	51.50	87.32	44.80	51.30	21.61
- C1 heavy molasses	91.23	36.13	39.60	90.54	35.34	39.03	
- A light molasses	76.73	69.06	90.00	73.60	67.44	91.62	
- C light molasses	84.60	52.98	62.62	77.19	51.24	66.38	
- A-1 Heavy molasses	83.00	50.03	60.28				
- Final molasses	91.13	29.69	32.58	92.53	28.96	31.29	16.51
B single cured sugar	98.37	94.34	95.90	98.83	94.63	95.75	
C single cured sugar	99.70	82.41	82.66	99.49	81.91	82.33	
C double cured sugar	97.37	92.29	94.78	98.05	92.77	94.61	
B single cured magma	89.70	84.92	94.67	90.51	85.86	94.86	
C single cured magma	93.10	76.47	82.14	92.65	74.83	80.77	

Sugar ICUMSA colour
107,105,107
Borewell water on Day M^3
0
Retention % M grain
80-92

Downtime details :

Reason	From	To	Duration
Boiler no.4 I.D. Fan checked.	18:15	18:30	0:15
Broken rake taken out from R.I.C. NO.2.	02:40	02:45	0:05
		Total	0:20

Injection water→	pH ↓	Inlet Temp °C ↓	outlet Temp °C ↓
	7.31	39	49
Sugar Temp °C	40-46	Moisture % →	0.035
Plant Cane % →	Day → 99	Todate →	21

Remark:

Final Molasses temp °C at Bologne scale =

Overtime wages in Rs. (Two Days)	Day	Todate
Engg.Extra	1774	461005
Engg.Replacement	5719	945573
Mfg. Extra	0	4512
Mfg. Replacement	4842	495261

Reducing Sugars / 100 BX%	
R.S. IN PRIMARY JUICE	2.54
R.S. IN MIXED JUICE	2.74

Last Seasons data:	Same Date Today	Same Date Todate	Same Crop Day Today	Same Crop Day Todate
Cane crushed	50800	5339900	51000	5528400
Av crush /day		45253		45315
Recovery % Cane	12.25	11.01	12.32	11.05
Losses % Cane	1.77	1.84	1.77	1.84
Pol % Cane	14.02	12.86	14.09	12.90
Stoppage (Hr-Mn-Sc)	0:00:00	205:10:00	0:20:00	210:30:00

Gradewise Sugar production (Pr. Day

Grade	% Today	ICUMSA Colour
L-30		juice
M-31	100.00	16619.13
M-30		juice
S-Grade	0.00	14389.42

MODI SUGAR MILLS ★ MODINAGAR ★

Annexure - I

Annexure - IV

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
137967/UPPCB/Ghaziabad(UPPCBRO)/CTO/air/GHAZIABAD/2021

Dated : 10/12/2021

To ,

Shri DS REDDY
M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD
MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD,GHAZIABAD,201204
GHAZIABAD

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD

Reference Application No. 13589339

Dated : 10/12/2021

1. With reference to the application for consent for emission of air pollutants from the plant of M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Previntion and Controt of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

VIVEK ROY Digitally signed by VIVEK ROY Date: 2021.12.20 18:44:23 +05'30'

For and on behalf of U.P. Pollution Control Board

CEO
C-1.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Ghaziabad.

VIVEK ROY Digitally signed by VIVEK ROY Date: 2021.12.20 18:44:44 +05'30'

CEO
C-1.

U.P. Pollution Control Board

Dated : 10/12/2021

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing cane crushing 5000 TCD producing Sugar crystal- 450 MT/day and by product Molasses -225 MT/day, Bagasse-1500 MT/day and Pressmud-180 MT/day .

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) . Air Pollution Source Details.

Air Pollution Source Details					
S.No	**Air Polution Source**	**Type of Fuel**	**Stack No.**	**Parameters**	**Height**
1	35 TPH and 25 TPH Boiler	Bagasse	2	Particulate Matter	Combined 40 mt. stack height from the G.L with venturi scrubber
2	2X 35 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 mt. stack height from the G.L with venturi scrubber

3(c) . The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	**Stack No**	**Parameter**	**Standard**
1	2	Particulate Matter	As per EP Act 1986
2	1	Particulate Matter	As per EP Act 1986

4 . The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner .

5 . Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board .

6 . The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

7 . The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986 .

8 . The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time .

9 . Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 .

10 . The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

11 . The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .

12 . The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

13 . The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order .

14 . The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability .

15 . The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

16 . Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www. uppcb. com /pdf/Green-Belt-Guidle_160218.pdf .

17 . If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .

18 . Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1- The industry should follow the directions issued by the Ministry of Environment Forest and Climate Change, Delhi vide Notification no. GSR 35(E) dated 14/01/2016.
2- The unit shall submit the point wise compliance report of the previous CTO issued by the Board within a month failing which consent would be deemed void.
3- The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
4- The Industry shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Plastic Waste Management Rules, 2016 as amended.
5- The industry shall only use PNG as fuel once PNG pipeline is available in that industrial area.
6- In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
7-The unit shall obtain No Objection Certificate (NOC) from the CGWA or the competent authority for abstraction of groundwater within six months failing which this CTO shall stand automatically revoked.
8- Unit shall deposit the Environmental Compensation of Rs. 2,00,000/- (Rs. Two Lakh only) in Board account within one month, which is imposed through Board letter No. H 63121/C-1/G-91/Show Cause Notice/2021 dated 06.07.2021
9- The unit shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked

Issued with the permission of competent authority .

VIVEK ROY
Digitally signed by VIVEK ROY
Date: 2021.12.20 18:45:07 +05'30'

For and on behalf of U.P. Pollution Control Board .

CEO
C-1.

UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
138061/UPPCB/Ghaziabad(UPPCBRO)/CTO/wat er/GHAZIABAD/2021

Dated : 20/12/2021

To ,

Shri DS REDDY
M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD
MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD,GHAZIABAD,201204
GHAZIABAD

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD

Reference Application No :13604475 **Dated :20/12/2021**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

VIVEK ROY Digitally signed by VIVEK ROY Date: 2021.12.20 18:43:04 +05'30'

For and on behalf of U.P. Pollution Control Board

CEO
C-1.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Ghaziabad.

VIVEK ROY Digitally signed by VIVEK ROY Date: 2021.12.20 18:43:20 +05'30'

CEO
C-1.

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD vide

Consent Order No. 13604475/ Water Dated : 20/12/2021

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing 5000 TCD producing Sugar crystal- 450 MT/day and by product Molasses -225 MT/day, Bagasse-1500 MT/day and Pressmud-180 MT/day .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	**Kind of Effulant**	**Maximum daily discharge,KL/day**	**Treatment facility and discharge point**
1	Domestic	40 KLD	Septic Tank
2	Industrial	450 KLD (Entire treated water will be used in venture scrubber, spray pond, cooling and for irrigation purposes)	ETP

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended.

Domestic Effulant		
S.No	**Parameter**	**Standard**
1	BOD	As per EP Act 1986
2	COD	As per EP Act 1986
3	Oil & Grease	As per EP Act 1986
4	Total Suspended Solids	As per EP Act 1986
5	Quantity of Discharge	40 KLD

4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the standard lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.

Industrial Effulant		
S.No	**Parameter**	**Standard**
1	Total Suspended Solids	As per EP Act 1986
2	BOD	As per EP Act 1986
3	COD	As per EP Act 1986
4	Oil & Grease	As per EP Act 1986
5	Quantity of Discharge	450 KLD (Entire treated water will be used in venture scrubber, spray pond, cooling and for irrigation purposes)

4(c) Loading Rates for different soil textures.

S.No	Soil Texture	Loading rate in m3/Ha/Day

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Rules, 1986 or otherwise mandatory.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
8. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
9. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
10. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
11. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
12. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
13. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
14. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .
17. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
18. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
19. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
20 The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. The industry should ensure the operation of the ETP in such a manner that it confirm the standards lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.
2. The industry shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant and the E.T.P. unit operation line up Strengthening is to be maintained.
3. The total treated industrial effluent (450 KLD) will be used in venturi scrubber, spray pond, cooling and for irrigation purposes and no industrial effluent will be discharge in to any surface body source.
4. E.I.A. studies shall include comprehensive study of water & waste water balance in Addition to the adequacy studies of E.T.P. relating to pollution load reduction impacts after implementation of treatment technology & discharge of treated effluent completely for irrigation purposes in place of discharge on surface water body.
5. The newly provided treated effluent storage tank with 15 days holding capacity shall be connected to E.T.P. unit operations & integrated with tertiary treatment stage.
6. The industry shall ensure deployment of qualified to step up self monitoring mechanism on 24 ×7 Hours basis.
7. The Unit shall submit the point wise compliance report of the conditions imposed in the CTO issued by the Board for year 2019 and the audited balance sheet for the current year and the details of fees deposited within a month failing which consent would be deemed void.
8. The industry shall deploy self monitoring task force to strictly observe & monitor treated effluent discharge restriction on surface water body located in its proximity.
9. The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.
10. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
11. This consent is valid only for products and quantity mentioned above.The Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.
12. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
13. The unit shall obtain No Objection Certificate (NOC) from the CGWA or the competent authority for abstraction of groundwater within six months failing which this CTO shall stand automatically revoked.
14. Unit shall deposit the Environmental Compensation of Rs. 2,00,000/- (Rs. Two Lakh only) in Board account within one month, which is imposed through Board letter No. H 63121/C-1/G-91/Show Cause Notice/2021 dated 06.07.2021
15. The unit shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked.

Issued with the permission of competent authority .

VIVEK ROY
Digitally signed by VIVEK ROY
Date: 2021.12.20 18:43:30 +05'30'

For and on behalf of U.P. Pollution Control Board .

CEO

C-1.

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Ref. No : 10978/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2019 Dated: 27/04/2020

To,

M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD
Modinagar,GHAZIABAD,
Tehsil : Bhojpur
District :GHAZIABAD

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 10978 and 27/04/2020 .
2. Reference of application (No. and date) 7100366 and 18/12/2019 .
3. Mr SURENDRA KUMAR SHARMA of M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at within premises .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule-I, Cat. 21.2 Spent solvent	Through TSDF	800 KL/Annum

1. The authorization shall be valid for a period of 26/04/2025 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .

7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

B Specific Conditions of Authorization

1. The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.
2. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
3. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
4. It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.
5. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.
6. In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
7. It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at

present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10. Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11. It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12. The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13. You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14. It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15. You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16. You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17. Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month. .

18. Ground water monitoring report of premises shall be submitted within one month.

19. Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

(Authorized Signatory)

Ashok Kumar Tiwari
Digitally signed by Ashok Kumar Tiwari
Date: 2020.05.03 23:32:51 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Ghaziabad for information and necessary action .

Ashok Kumar Tiwari
Digitally signed by Ashok Kumar Tiwari
Date: 2020.05.03 23:33:26 +05'30'

CEO/EE, I/C Circle

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG034026

VALID FROM 06/12/2022 TO 03/01/2025

Serial No.: 202205001102

Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	**Application No.**	GZBD0522RIN0332
Date of Submission	31/05/2022	**Specimen Signature**	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	**Company Address**	

Location Particulars

District	Ghaziabad	**Block**	BHOJPUR
Plot No./Khasra No.	MODINAGAR GHAZIABAD UTTAR PRADESH	**Municipality/Corporation**	Yes
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	15/01/1980		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	100.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	70.00
Date of Energization (In Case of Electric Pump)		15/01/1980	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	70.00	**Maximum Allowable Running Hours Per Day:**	8.00
Maximum Allowable Annual Extraction of Ground Water:	84000	**Recharge Required**	0.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Purpose		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**02/02/2023**

Place:**Ghaziabad**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	GZBD0223RIN0570
Application Date आवेदन तिथि	22/02/2023		
Name of the Applicant आवेदक का नाम	DS REDDY		
Mobile No. मोबाइल नंबर	7300942144	**Email ID.** ईमेल आईडी	dlsreddy2007@gmail.com
Date of Birth जन्मतिथि	01/04/1975	**Gender** लिंग	Male
Nationality राष्ट्रीयता	Indian	**ID as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	2407-9818-3223	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	MODI SUGAR, MODINAGAR, GHAZIABAD	**Locality/Village** मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	**State** राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	**Pin Code** पिन कोड	201204
Designation पद	Additional General Manager (Engineering)	**Company Name** कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	Modinagar, Ghaziabad, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Ghaziabad	**Block** ब्लॉक	BHOJPUR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODI SUGAR, MODINAGAR, GHAZIABAD	**Municipality/Municipal Corporation** नगर पालिक/नगर निगम	Yes
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	**Uploaded Land Details** अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

Particulars of The Existing Well

विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well **कूप की निर्माण तिथि**	15/01/1990	**Type of Well** **कूप का प्रकार**	Tube Well/Boring
Discharge of Tube Well (cum./hr) **ट्यूबवेल का निर्वहन (cum./hr)**	70		
Housing Pipe If Any **यदि कोई है**		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer **स्ट्रेनर की सामग्री**	Iron	**Number of Strainer(s)** **स्ट्रेनर की संख्या**	5

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00

Approx. Depth of Well (In meter) **कूप की अनुमानित गहराई (मीटर में)**	100.00	**Whether There has been Any Adverse Report Regarding Water Quality of the Well?** **क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?**	No
Ground Water Level (In meter) **भूजल स्तर (मीटर में)**	22.00		

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used **प्रयोग किये जाने वाले पंप का प्रकार**	Submersible	**Pump Capacity (In m^3/hr)** **पंप क्षमता (m^3/hr)**	70.00
Horse Power (H.P.) **हॉर्स पावर (एच.पी.)**	30.00	**Length of Suction Pipe (In meter)** **सक्शन पाइप की लंबाई (मीटर में)**	40.00
Operational Device **परिचालन उपकरण**	Electric Motor	**Date of Energization** **विद्युतीकरण तिथि**	15/01/1980

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well **विद्यमान कूप का उद्देश्य?**	Industrial		
Annual Running Hours **वार्षिक उपयोग (घंटे में)**	1200.00	**Annual Days** **वार्षिक उपयोग (दिनों में)**	150
Daily Running Hours **दैनिक उपयोग (घंटे में)**	8.00	**Whether the Water Supplied in Well Area Through Pipe Water Supply or Not?** **क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?**	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) **अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)**	Industrial waste water is being treated through ETP and recycled in the landscaping and floor washing.	**Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not?** **कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं**	Yes
Upload NOC **अनापत्ति प्रमाणपत्र अपलोड करें**	Download	**Length of Section Pipe (in Meter)** **सक्शन पाइप की लंबाई (मीटर में)**	40.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? **क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?**	Yes	**Any Other Information Which You Would Like to Furnish** **कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं**	N/A

Capacity of Structure, Constructed for Rain Water Harvesting (M^3) **वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी०^3)**	459900.00		
Maximum Allowable Annual Extraction of Ground Water:			84000
Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. **10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।**			Download
Does industry come under MSME ? **क्या उद्योग MSME के अंतर्गत आता है ?**	No		
NOC Issued By: **अनापत्ति प्रमाण पत्र (द्वारा निर्गत)**			
Central Ground Water Authority **केन्द्रीय भूगर्भ जल प्राधिकरण**			Yes
Certificate Number **प्रमाणपत्र संख्या**	CGWANOCINDORIG20183052	**Issue Date** **निर्गमन तिथि**	29/01/2018
Expiry Date **अंतिम तिथि**	17/12/2022	**Upload Certificate** **प्रमाणपत्र अपलोड करें**	Download
Ground Water Department Uttar Pradesh **भूगर्भ जल विभाग उत्तर प्रदेश सरकार**			No
When N.O.C. is not valid at the date of filling the application **जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है**			
Date of Expiry of N.O.C	17/12/2022	**Date of filling application for renewal**	22/02/2023
Any clarification Report		**Reason For Pendency**	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day	Download	**Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day**	Download
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	**Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs**	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. **एन.ओ.सी. के नवीनीकरण का कारण**	For Industrial Use	**Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done**	Download
Against Case	No		

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/ निरस्त किए जाने योग्य होगा"

I Agree/मैं सहमत हूं ☐

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.

- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c)
- (d) Affidavit referred to in item no. 5.
- (e) Affidavit referred to in item no. 7.
- (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
- (I) For Industrial User;
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- (II) For Commercial User:
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE November-2022

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM(E)
1·11·22	505172	506182	1010				
2·11·22	506182	506495	313				
3·11·22	506495	506840	345				
4·11·22	506840	507030	190				
5·11·22	507030	507573	543				
6·11·22	507573	508256	683				
7·11·22	508256	508949	693				
8·11·22	508949	509671	722				
9·11·22	509671	510202	531				
10·11·22	510202	510509	307				
11·11·22	510509	511124	615				
12·11·22	511124	511410	286				
13·11·22	511410	511685	275				
14·11·22	511685	512108	423				
15·11·22	512108	512400	292				
16·11·22	512400	512857	457				
17·11·22	512857	513529	672				
18·11·22	513529	513638	109				
19·11·22	513638	513687	49				
20·11·22	513687	513689	02				
21·11·22	513689	513689	00				
22·11·22	513689	513689	00				
23·11·22	513689	513689	00				
24·11·22	513689	513698	09				
25·11·22	513698	513913	215				
26·11·22	513913	513981	68				
27·11·22	513981	514009	28				
28·11·22	514009	514009	00				
29·11·22	514009	514009	00				
30·11·22	514009	514131	122				
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.2

DATE November-2022

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE DGM(E&I)
1·11·22	26031	26031	00				
2·11·22	26031	26031	00				
3·11·22	26031	27396	1365				
4·11·22	27396	28269	873				
5·11·22	28269	29407	1138				
6·11·22	29407	30666	1259				
7·11·22	30666	31489	823				
8·11·22	31489	31950	461				
9·11·22	31950	32704	754				
10·11·22	32704	32994	290				
11·11·22	32994	33141	147				
12·11·22	33141	33159	18				
13·11·22	33159	33202	43				
14·11·22	33202	33234	32				
15·11·22	33234	33234	00				
16·11·22	33234	33597	363				
17·11·22	33597	33597	00				
18·11·22	33597	33597	00				
19·11·22	33597	33607	10				
20·11·22	33607	33607	00				
21·11·22	33607	33611	04				
22·11·22	33611	33611	00				
23·11·22	33611	33611	00				
24·11·22	33611	33623	12				
25·11·22	33623	33653	30				
26·11·22	33653	33653	00				
27·11·22	33653	33656	03				
28·11·22	33656	33656	00				
29·11·22	33656	33656	00				
30·11·22	33656	33661	05				
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.1

DATE MARCH-2023

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM(E)
1.03.2023	515838	515838	00		✓		
2.03.2023	515838	515838	00		✓		
3.03.2023	515838	515838	00		✓		
4.03.2023	515838	515838	00				
5.03.2023	515838						
6							
7							
8							
9							
10							
11							
12							
13							
14							
15							
16							
17							
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24							
25							
26							
27							
28							
29							
30							
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR WATER FLOW OF TUBEWELL

TUBEWELL NO.2

DATE MARCH-2023

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m³ DAY	WATER TODATE IN m³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE DGM(E&I)
1.03.2023	39210	39214	04		✓		
2.03.2023	39214	39283	69		✓		
3.03.2023	39283	39773	490		✓		
4.03.2023	39773	39773	00		Holy		
5.03.2023	39773						
6							
7							
8							
9							
10							
11							
12							
13							
14							
15							
16							
17							
18							
19							
20							
21							
22							
23							
24							
25							
26							
27							
28							
29							
30							
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS ★ MODINAGAR ★

Maceration water

Annexure - VII

Page No.			
Date			

Date	Initial Reading	Final Reading	Quantity in Tons	Signature
2/11/22	12			
3-11-22		695	695	
4-11-22	695	1614.7	919.7	
5-11-22	1614.7	2724.1	1109.4	
6-11-22	2724.1	3639.4	915.3	
7-11-22	3639.4	4712.6	1073.2	
8-11-22	4712.6	6045.4	1332.8	
9-11-22	6045.4	7510.8	1465.4	
10-11-22	7510.8	8998.5	1487.7	
11-11-22	8998.5	10596.9	1598.4	
12-11-22	10596.9	12138.7	1541.8	
13-11-22	12138.7	13801.9	1663.2	
14-11-22	13801.9	15242.9	1441	
15.11.22	15242.9	16624	1381.1	
16-11-22	16624	18053.3	1429.3	
17-11-22	18053.3	19433.8	1380.5	
18-11-22	19433.8	17876.7	1737.2	
19-11-22	17876.7	19641.8	1765.1	
20-11-22	19641.8	21381.4	1739.6	
21-11-22	21381.4	23162.8	1781.4	
22-11-22	23162.8	24869.6	1706.8	
23-11-22	24869.6	26592.7	1723.1	
24-11-22	26592.7	28204.7	1612	
25-11-22	28204.7	29828.2	1623.5	
26-11-22	29828.2	31437.4	1609.2	
27-11-22	31437.4	33121.9	1684.5	
28-11-22	33121.9	34879.4	1757.5	
29.11.22	34879.4	36642.9	1763.5	
30-11-22	36642.9	38270.6	1627.7	
1-12-22	38270.6	40061.8	1791.2	
2.12.22	40061.8	41343.9	1282.1	

Maceration Water

Page No.
Date

Date	Initial Reading	Final Reading	Quantity in Tons	Signature
03.02.23	149201.9	151033	1831.1	
04.02.23	151033	152837.9	1804.9	
05.02.23	152837.9	154635.3	1797.4	
06.02.23	154635.3	156514.4	1879.1	
07.02.23	156514.4	158429.9	1915.5	
08.02.23	158429.9	160208.1	1778.2	
09.02.23	160208.1	161990.2	1782.1	
10.02.23	161990.2	163888.1	1897.9	
11.02.23	163888.1	165391.2	1503.1	
12.02.23	165391.2	167199.7	1808.5	
13.02.23	167199.7	168897.8	1698.1	
14.02.23	168897.8	170776.5	1878.7	
15.02.23	170776.5	172716.8	1940.3	
16.02.23	172716.8	174665.4	1948.6	
17.02.23	174665.4	176598.4	1933.0	
18.02.23	176598.4	178518.2	1919.8	
19.02.23	178518.2	180459.5	1941.3	
20.02.23	180459.5	182369.5	1910.0	
21.02.23	182369.5	184434.5	2065.0	
22.02.23	184434.5	186072.2	1637.7	
23.02.23	186072.2	187951.8	1879.6	
24.02.23	187951.8	189903.9	1952.1	
25.2.23	189903.9	191862.6	1958.7	
26.2.23	191862.6	193788.8	1926.2	
27.2.23	193788.8	195749.9	1961.1	
28.2.23	195749.9	197768.1	2018.2	
1.3.23	197768.1	199750.6	1982.5	
2.3.23	199750.6	201678.6	1928.0	
3.3.23	201678.6	203729.4	2050.8	
4.3.23	203729.4	205712.4	1983.0	

MODI SUGAR MILLS MODINAGAR

Water at A & B.L. Pans.

Page No.
Date

Date	Water Used at A Pan Boiling		Water Used at B/L Pan Boiling		Signature
	Meter Reading	Water in Tons	Meter Reading	Water in Tons	
03.11.22	0	—	0.00		
04.11.22	0	—	0.00	0.00	
05.11.22	5.00	5.00	0.00	0.00	
06-11-22	12.00	7.00	0.00	0.00	
07-11-22	17.00	5.00	0.00	0.00	
08-11-22	23.00	6.00	6.00	6.00	
09-11-22	38.00	15.00	12.00	6.00	
10.11.22	65.00	27.00	38.00	26.00	
11.11.22	114.00	49.00	124.00	86.00	
12.11.22	221.00	107.00	169.00	45.00	
13.11.22	241.00	20.00	216.00	47.00	
14.11.22	276.00	35.00	249.00	33.00	
15.11.22	310.00	34.00	307.00	58.00	
16.11.22	371.00	61.00	346.00	39.00	
17.11.22	397.00	26.00	374.00	28.00	
18.11.22	440.00	43.00	405.00	31.00	
19.11.22	474.00	34.00	430.00	25.00	
20.11.22	520.00	46.00	447.00	17.00	
21.11.22	560.00	40.00	462	15.00	
22.11.22	591.00	31.00	490.00	28.00	
23.11.22	627.00	36.00	514.00	24.00	
24.11.22	670.00	43.00	529.00	15.00	
25.11.22	706.00	36.00	545.00	16.00	
26-11-22	746.00	40.00	562.00	17.00	
27.11.22	807.00	61.00	585.00	23.00	
28.11.22	860.00	53.00	610.00	25.00	
29.11.22	904.00	44.00	625.00	15.00	
30.11.22	944.00	40.00	647.00	22.00	
01.12.22	982.00	38.00	670.00	23.00	
02.12.22	1039.88	57.88	708.85	38.85	

Page No.
Date

Date	Water Used at A Pan Boiling		Water Used at B/c Pan Boiling		Signature
	Meter Reading	Water in Tons	meter Reading	Water in Tons	
2/03/23	4751	54	2086	15	
3/03/23	4807	56	2094	08	
4/03/23	4870	63	2107	13	

MODI SUGAR MILLS ★ MODINAGAR ★

Water used at Vacuum Filter

754

Page No.

Date

Date	Meter Reading	Water in Tons Count/10	Signature
03.11.22	0	0	
04-11-22	0	0	
05-11-22	2061	206.1	
06-11-22	3613	155.2	
07-11-22	5497	188.4	
08-11-22	7785	228.8	
09-11-22	9758	197.3	
10-11-22	11943	218.5	
11-11-22	13477	153.4	
12-11-22	15444	196.7	
13-11-22	17333	188.9	
14-11-22	18834	150.1	
15-11-22	19984	115	
16-11-22	21281	129.7	
17-11-22	22169	88.8	
18.11.22	24065	189.6	
19.11.22	25942	187.7	
20.11.22	28098	215.6	
21.11.22	30236	213.8	
22.11.22	31910	167.4	
23.11.22	33584	167.4	
24.11.22	35569	198.5	
25.11.22	38083	251.4	
26-11.22	40312	222.9	
27.11.22	42245	193.3	
28.11.22	44496	225.1	
29.11.22	46998	250.2	
30.11.22	49288	229	
01.12.22	51895	260.7	
02.12.22	52383	48.8	
03.12.22	54463	208	

Water Used in

Page No.

Date

Date	Meter Reading	Water in Counts/10 Tons	Signature
04-02-23	202032	312	
05-02-23	205462	343	
06-02-23	208590	312.8	
07-02-23	211231	264.1	
08-02-23	213951	272	
09-02-23	216682	273.1	
10-02-23	219241	255.9	
11-02-23	221138	189.7	
12-02-23	223617	247.9	
13-02-23	226203	258.6	
14-02-23	229179	297.6	
15-02-23	231782	260.3	
16-02-23	234545	276.3	
17-02-23	237162	261.7	
18-02-23	240092	293.0	
19-02-23	242748	265.6	
20-02-23	245326	257.8	
21-02-23	247859	253.3	
22-02-23	249886	202.7	
23-02-23	252634	274.8	
24-02-23	255702	306.8	
25-02-23	258408	270.6	
26-02-23	261098	269.0	
27-02-23	263862	276.4	
28-02-23	266763	290.1	
01-03-23	269548	278.5	
02-03-23	272317	276.9	
03-03-23	275001	266.4	
04-03-23	277709	270.8	
05-03-23			

MODI SUGAR MILLS MODINAGAR

LOG BOOK FOR MILL BEARING COOLING FLOWMETER - SEASON 2022- 2023

DECEMBER -2022

Date	MILL BEARING COOLING			REMARKS	SIGNATUR
	INITIAL READING	FINAL READING	WATER METER³/DAY		
27/12/2022	00	412	412		
28/12/2022	412	847	435		
29/12/2022	847	1355	508		
30/12/2022	1355	1902	547		
31/12/2022	1902	2362	460		

LOG BOOK FOR MILL BEARING COOLING FLOWMETER - SEASON 2022- 2023

JANUARY-2023

Date	MILL BEARING COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY		
01/01/2023	2362	3026	664		
02/01/2023	3026	3334	308		
03/01/2023	3334	3358	24		
04/01/2023	3358	3465	107		
05/01/2023	3465	3906	441		
06/01/2023	3906	4267	361		
07/01/2023	4267	4663	396		
08/01/2023	4663	5080	417		
09/01/2023	5080	5494	414		
10/01/2023	5494 "	5931	437		
11/01/2023	5931	6430	499		
12/01/2023	6430	7018	588		
13/01/2023	7018	7637	619		
14/01/2023	7637	8066	429		
15/01/2023	8066	8439	373		
16/01/2023	8439	8806	367		
17/01/2023	8806	9157	351		
18/01/2023	9157	9523	366		
19/01/2023	9523	9894	371		
20/01/2023	9894	10278	384		Mary
21/01/2023	10278	10655	377		Mary
22/01/2023	10655	11039	384		
23/01/2023	11039	11494	455		
24/01/2023	11494	12040	546		
25/01/2023	12040	12557	517		
26/01/2023	12557	12953	396		
27/01/2023	12953	13328	375		
28/01/2023	13328	13733	405		
29/01/2023	13733	14213	480		
30/01/2023	14213	14805	592		
31/01/2023	14805	15293	488		

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR MILL BEARING COOLING FLOWMETER - SEASON 2022- 2023

FEBRUARY-2023

Date	MILL BEARING COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.02.2023	15393	15824	431		
02.02.2023	15824	16228	404		
03.02.2023	16228	16670	442		
04.02.2023	16670	17148	478		
05.02.2023	17148	17583	435		
06.02.2023	17583	18045	462		
07.02.2023	18045	18485	440		
08.02.2023	18485	18879	394		
09.02.2023	18879	19314	435		
10.02.2023	19314	19415	101		
11.02.2023	19415	19766	351		
12.02.2023	19766	20082	316		
13.02.2023	20082	20316	234		
14.02.2023	20316	20590	274		
15.02.2023	20590	20884	294		
16.02.2023	20884	21244	360		
17.02.2023	21244	21572	328		
18.02.2023	21572	21843	271		
19.02.2023	21843	22240	397		
20.02.2023	22240	22487	247		
21.02.2023	22487	22537	50		
22.02.2023	22537	22764	227		
23.02.2023	22764	23065	301		
24.02.2023	23065	23391	326		
25.02.2023	23391	23702	311		
26.02.2023	23702	24043	341		
27.02.2023	24043	24442	399		
28.02.2023	24442	24823	381		

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR MILL BEARING COOLING FLOWMETER - SEASON 2022- 2023

MARCH-2023

Date	MILL BEARING COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.03.2023	24823	25185	362		
02.03.2023	25185	25555	370		
03.03.2023	25555	25909	354		
04.03.2023	25909	25975	66		
05.03.2023	25975				

MODI SUGAR MILLS MODINAGAR

MODI SUGAR MILLS, MODINAGAR — DECEMBER-2022

Log Book For Power Turbine Flowmeters

Season 2022-2023

Page No. | Date

DATE	POWER TURBINE -1			POWER TURBINE-2			POWER TURBINE -3			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
26/12/2022	00	581	581	00	1004	1004	00	00	00		
27/12/2022	581	1285	704	1004	2185	1181	00	00	00		
28/12/2022	1285	1972	687	2185	3344	1159	00	00	00		
29/12/2022	1972	2654	682	3344	4492	1148	00	00	00		
30/12/2022	2654	3328	674	4492	5619	1127	00	00	00		
31/12/2022	3328	4031	703	5619	6767	1148	00	00	00		

MODI SUGAR MILLS, MODINAGAR — DECEMBER-2022

LogBook For Power Turbine Flowmeter

Season 2022-2023

Page No. | Date

MODI SUGAR MILLS, MODINAGAR — FINE-2023

LogBook For Power Turbine Flowmeter

Season 2022-2023

Page No.

Date

DATE	POWER TURBINE -1			POWER TURBINE -2			POWER TURBINE -3					
	INITIAL READING	FINAL READING	WATER METER^3/DAY	INITIAL READING	FINAL READING	WATER METER^3/DAY	INITIAL READING	FINAL READING	WATER METER^3/DAY	REMARKS	SIGNATURE	
01.03.2023	6723	6738	15	70356	71406	1050	2117	2117	00			
02.03.2023	6738	6739	01	71406	72370	964	2117	2118	01			
03.03.2023	6739	6763	24	72370	73323	953	2118	2121	03			
04.03.2023	6763	6834	71	73323	74308	985	2121	2121	00			
05.03.2023	6834			74308			2121					

MODI SUGAR MILLS ★ MODINAGAR ★

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Date	FIBRIZER TURBINE COOLING			POWER TURBINE COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
26/12/22	000	996	996	00	1585	1585		
27/12/22	996	1681	685	1585	3470	1885		
28/12/22	1681	1982	301	3470	5316	1846		
29/12/22	1982	2384	402	5316	7146	1830		
30/12/22	2384	2640	256	7146	8947	1801		
31/12/22	2640	3095	455	8947	10798	1851		

Date	FIBRIZER TURBINE COOLING			POWER TURBINE COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
01/01/2023	3095	3880	785	10798	12212	1414		
02/01/2023	3880	4772	892	12212	13386	1174		
03/01/2023	4772	5643	871	13386	14564	1178		
04/01/2023	5643	6483	840	14564	15737	1173		
05/01/2023	6483	7339	856	15737	16856	1119		
06/01/2023	7339	8205	866	16856	17447	591		
07/01/2023	8205	9115	910	17447	18619	1172		
08/01/2023	9115	10045	930	18619	19412	793		
09/01/2023	10045	10942	897	19412	19880	468		
10/01/2023	10942	11815	873	19880	20883	1003		
11/01/2023	11815	12728	913	20883	21791	908		
12/01/2023	12728	13717	989	21791	23090	1299		
13/01/2023	13717	14298	581	23090	23489	399		
14/01/2023	14298	14614	316	23489	24264	775		
15/01/2023	14614	15037	423	24264	25456	1192		
16/01/2023	15037	15374	337	25456	26831	1375		
17/01/2023	15374	15795	421	26831	27945	1114		
18/01/2023	15795	16085	290	27945	29110	1165		
19/01/2023	16085	16650	565	29110	30192	1082		
20/01/2023	16650	17345	695	30192	31389	1197	HOLY	
21/01/2023	17345	18160	815	31389	32524	1135	HOLY	
22/01/2023	18160	18785	625	32524	33714	1190		
23/01/2023	18785	19309	524	33714	34863	1149		
24/01/2023	19309	20027	718	34863	36038	1175		
25/01/2023	20027	20822	795	36038	37151	1113		
26/01/2023	20822	21585	763	37151	38810	1659		
27/01/2023	21585	22140	555	38810	40562	1752		
28/01/2023	22140	22703	563	40562	41664	1102		
29/01/2023	22703	23270	567	41664	42741	1077		
30/01/2023	23270	23501	231	42741	43841	1100		
31/01/2023	23501	23782	281	43841	45282	1441		

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

FEBRUARY-2023

Date	FIBRIZER TURBINE COOLING			POWER TURBINE COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.02.2023	23782	24269	487	45282	46662	1380		
02.02.2023	24269	25160	891	46662	47941	1279		
03.02.2023	25160	25790	630	47941	49200	1259		
04.02.2023	25790	26233	443	49200	50419	1219		
05.02.2023	26233	26745	512	50419	51638	1219		
06.02.2023	26745	27742	997	51638	52859	1221		
07.02.2023	27742	28762	1020	52859	54049	1190		
08.02.2023	28762	29623	861	54049	55276	1227		
09.02.2023	29623	30597	974	55276	56492	1216		
10.02.2023	30597	31534	937	56492	57631	1139		
11.02.2023	31534	32559	1025	57631	58805	1174		
12.02.2023	32559	33608	1049	58805	59988	1183		
13.02.2023	33608	34460	852	59988	61134	1146		
14.02.2023	34460	35166	706	61134	62360	1226		
15.02.2023	35166	36164	998	62360	63506	1146		
16.02.2023	36164	37160	996	63506	64652	1146		
17.02.2023	37160	38113	953	64652	65743	1091		
18.02.2023	38113	39088	975	65743	66769	1026		
19.02.2023	39088	40019	931	66769	67894	1125		
20.02.2023	40019	40801	782	67894	69058	1164		
21.02.2023	40801	41787	986	69058	70159	1101		
22.02.2023	41787	41930	143	70159	71301	1142		
23.02.2023	41930	42963	1033	71301	72644	1343		
24.02.2023	42963	43975	1012	72644	73805	1161		
25.02.2023	43975	44971	996	73805	75388	1583		
26.02.2023	44971	45988	1017	75388	76757	1369		
27.02.2023	45988	46997	1009	76757	78044	1287		
28.02.2023	46997	47995	998	78044	79196	1152		

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

MARCH-2023

Date	FIBRIZER TURBINE COOLING			POWER TURBINE COOLING			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.03.2023	47995	48986	991	79196	80261	1065		
02.03.2023	48986	50015	1029	80261	81227	966		
03.03.2023	50015	50732	717	81227	82207	980		
04.03.2023	50732	51698	966	82207	83263	1056		
05.03.2023	51698			83263				

MODI SUGAR MILLS MODINAGAR

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

DECEMBER-2022

Date	BOILING HOUSE GLAND COOLING			AIR COMPRESSOR COOLING			VACCUM PUMP COOLING			SULPHUR FURNACE			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
26/12/22	000	50	50	000	7.0	7.0	00	243	243					
27/12/22	50	116	66	7.00	10.00	3.0	243	532	289					
28/12/22	116	189	73	10.00	14.0	4.0	532	813	281	00	43	43		
29/12/22	189	265	76	14.0	16.0	2.0	813	1104	291	43	89	46		
30/12/22	265	352	87	16.0	38.0	22	1104	1379	275	89	126	37		
31/12/22	352	394	42	38.0	63.0	25	1379	1606	227	126	153	27		

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MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

MARCH-2023

Date	BOILING HOUSE GLAND COOLING			AIR COMPRESSOR COOLING			VACCUM PUMP COOLING			SULPHUR FURNACE			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.03.2023	3422	3448	26	879	886	07	15543	15789	246	2655	2707	52		
02.03.2023	3448	3484	36	886	890	04	15789	16011	222	2707	2793	86		
03.03.2023	3484	3530	46	890	900	10	16011	16158	147	2793	2892	99		
04.03.2023	3530	3548	18	900	919	19	16158	16337	179	2892	2997	105		
05.03.2023	3548			919			16337			2997				

MODI SUGAR MILLS ★ MODINAGAR ★

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MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

DECEMBER-2022

Date	WATER TO MOL TANK			WATER TO CENTRIFUGAL MACHINE			MASSECUITE COOLING WATER			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
26/12/22	000	125	125	000	113	113	000	32	32		
27/12/22	125	275	150	113	245	132	32	80	48		
28/12/22	275	425	150	245	367	122	80	124	44		
29/12/22	425	593	168	367	505	138	124	135	11		
30/12/22	593	722	129	505	624	119	135	175	40		
31/12/22	722	896	174	624	739	115	175	222	47		

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MODI SUGAR MILLS,

LOG BOOK FOR VARIOUS

Date	WATER TO MOL TANK			WATER TO CENTRIFUGAL MACHINE		
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY
01.03.2023	10058	10230	172	9146	9299	153
02.03.2023	10230	10390	160	9299	9452	153
03.03.2023	10390	10527	137	9452	9588	136
04.03.2023	10527	10693	166	9588	9723	135
05.03.2023	10693			9723		

MODINAGAR

FLOWMETERS - SEASON 2022- 2023

MARCH-2023

MASSECUITE COOLING WATER			REMARKS	SIGNATURE
INITIAL READING	FINAL READING	WATER METER³/DAY		
3599	3674	75		
3674	3752	78		
3752	3815	63		
3815	3897	82		
3897				

MODI SUGAR MILLS ★ MODINAGAR ★

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2022- 2023

NOVEMBER - 2022

Date	EXCESS PROCESS CONDENSATE TO COOLING TOWER ①			SPRAY POND WATER TO WET SCRUBBER ②			EXCESS	SPRAY POND WATER TO ETP ③		COMBINED EFFLUENT SENT TO ETP ④			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
1.11.2022														
2.11.2022														
3.11.2022	106789	106789	00	73845	73995	150	174598	174598	00	148458	148661	203		
4.11.2022	106789	106962	173	73995	74175	180	174598	174740	142	148661	148942	281		
5.11.2022	106962	107337	375	74175	74339	164	174740	174886	146	148942	149288	346		
6.11.2022	107337	107622	285	74339	74467	128	174886	174998	112	149288	149763	475		
7.11.2022	107622	107988	366	74467	74629	162	174998	175139	141	149763	150289	526		
8.11.2022	107988	108421	433	74629	74823	194	175139	175307	168	150289	150726	437		
9.11.2022	108421	108916	495	74823	75039	216	175307	175499	192	150726	151192	466		
10.11.2022	108916	109385	469	75039	75248	209	175499	175677	178	151192	151686	494		
11.11.2022	109385	109891	506	75248	75469	221	175677	175871	194	151686	152098	412		
12.11.2022	109891	110412	521	75469	75701	232	175871	176073	202	152098	152581	483		
13.11.2022	110412	110944	532	75701	75938	237	176073	176279	206	152581	153072	491		
14.11.2022	110944	111407	463	75938	76145	207	176279	176459	180	153072	153617	545		
15.11.2022	111407	111865	458	76145	76343	198	176459	176635	176	153617	154094	477		
16.11.2022	111865	112317	452	76313	76537	194	176635	176808	173	154094	154512	418		
17.11.2022	112317	112773	456	76537	76733	196	176808	176983	175	154512	154908	396		
18.11.2022	112773	113300	527	76733	76963	230	176983	177187	204	154908	155384	476		
19.11.2022	113300	113831	531	76963	77198	235	177187	177392	205	155384	155837	453		
20.11.2022	113831	114354	523	77198	77426	228	177392	177593	201	155837	156275	438		
21.11.2022	114354	114896	542	77426	77667	241	177593	177792	199	156275	156664	389		
22.11.2022	114896	115434	538	77667	77906	239	177792	178001	209	156664	157203	539		
23.11.2022	115434	115980	546	77906	78150	244	178001	178214	213	157203	157735	532		
24.11.2022	115980	116515	535	78150	78386	236	178214	178421	207	157735	158204	469		
25.11.2022	116515	117040	525	78386	78619	233	178421	178624	203	158204	158653	449		
26.11.2022	117040	117566	526	78619	78850	231	178624	178826	202	158653	159086	433		
27.11.2022	117566	118088	522	78850	79079	229	178826	179026	200	159086	159537	451		
28.11.2022	118088	118618	530	79079	79313	234	179026	179234	208	159537	159984	447		
29.11.2022	118618	119142	524	79313	79545	232	179234	179438	204	159984	160468	484		
30.11.2022	119142	119646	504	79545	79770	225	179438	179636	198	160468	160969	501		

MODI SUGAR MILLS,

LOG BOOK FOR VARIOUS

MODINAGAR

FLOWMETERS - SEASON 2022- 2023

MARCH-2023 025

Date	EXCESS PROCESS CONDENSATE TO COOLING TOWER (1)			SPRAY POND WATER TO WET SCRUBBER (2)			EXCESS	SPRAY POND WATER TO ETP (3)		COMBINED EFFLUENT SENT TO ETP (4)			REMARKS	SIGNATURE
	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY	INITIAL READING	FINAL READING	WATER METER³/DAY		
01.03.2023	165918	166447	529	100293	100530	237	197706	197912	206	205399	205888	489		
02.03.2023	166447	166974	527	100530	100764	234	197912	198116	204	205888	206393	505		
03.03.2023	166974	167505	531	100764	101002	238	198116	198324	208	206393	206901	508		
04.03.2023	167505	168033	528	101002	101235	233	198324	198529	205	206901	207438	537	Yathi	Head
05.03.2023	168033			101235			198529			207438				

MODI SUGAR MILLS MODINAGAR

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Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2022- 2023

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
22/02/23	41909	46336	573 m³/D		
23/02/23	47516	46909	607 m³/D		
24/02/23	48142	47516	626 m³/D		
25/02/23	48710	48142	568 m³/D		
26/02/23	49384	48710	674 m³/D		
27/02/2023	49526	49384	142 m³/D		
28/02/2023	50120	49526	594 m³/D		

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill

Record of Sugar Effluent Treatment Plant

Crushing Season 2022- 2023

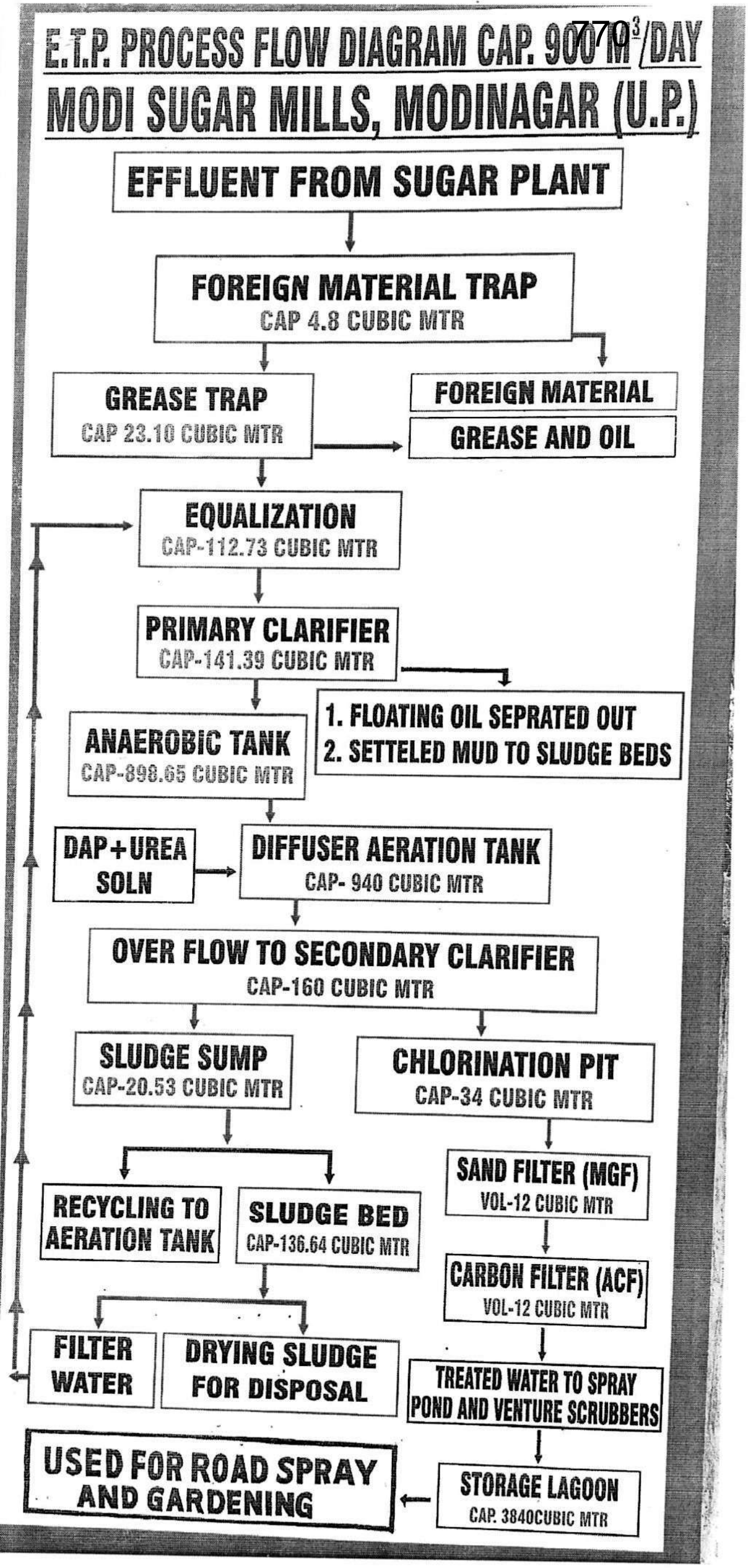
Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
01/03/23	50729	50120	609m³/D		
02/03/23	51245	50729	516m³/D		
03/03/23	51888	51245	643m³/D		
4/3/23	52518	51888	630m³/D		

MODI SUGAR MILLS MODINAGAR

Signature of Lab Incharge
(E.O.)

Annexure-IX

E.T.P. PROCESS FLOW DIAGRAM CAP. 900 M^3/DAY
MODI SUGAR MILLS, MODINAGAR (U.P.)



MODI SUGAR MILLS ★ MODINAGAR ★

PROCESS FLOW DIAGRAM

CANE

CANE UNLOADER

PRIMARY CANE CARRIER HAVING KICKER, LEVELLER & FIBRIZER

AUXILARY CARRIER

SECONDARY CARRIER

RAKE TYPE ELEVATOR

MILL NO. - 1

PRIMERY JUICE

D.S.M.SCREEN

MILL NO. - 2

SECONDARY JUICE

3rd. MILL JUICE

MILL NO. - 3

4th. MILL JUICE

MILL NO. - 4

5th. MILL JUICE

IMBIBITION WATER

MILL NO. - 5

BAGASSE ELEVATOR

RETURN BAGASSE CARRIER

BOILER NO. - 1

BOILER NO. - 2

BOILER NO. - 3

BOILER NO. - 4

STEAM FOR - - POWER TURBINE, MILLS & FIBRIZER TURBINE, PRDS

BAGACILLO SCREENS

BAGACILLO TO MUD MIXER

EXCESS BAGASSE TO BAGASSE YARD

MIXED JUICE WEIGHMENT

MIXED JUICE

V.L.J.H.HEATING UPTO 45°

RAW JUICE HEATER HEATING UP TO 70°

MILK OF LIME 1.6 TO 2.5% v/v OF 5° Be

SO_2 S.F.

JUICE SULPHITOR (pH 7.1 +_.1)

SULPHITED JUICE HEATING UPTO 102 ° TO 105°C

JUICE CLARIFIER

MUDDY JUICE

ROTARY VACUUM FILTER

FILTER CAKE FOR DISPOSAL

FILTERED JUICE SENT BACK TO MIXED JUICE

CLEAR JUICE HEATER HEATING UP TO 110°C

SEMI KESTNER / VAPOUR CELL

EVAPORATOR

SYRUP

SO_2

SYRUP SULPHITOR pH 4.8 - 5.2

SYRUP TANK

MELT, AL, SYRUP, SEED

A - PANS

MASSECUITE

CRYSTALLISER

A -C/F MACHINES

SUGAR

A. Hy. MOLASSES

A. L. MOLASSES

SUGAR HOPPER

SUGAR ELEVATOR

SUGAR GRADER

SEED TO PAN FLOOR

L M S

SUGAR BAGGED

REJECTED SUGAR RORI POWDER Etc. REPROCESSED

B - PANS

B. MASSECUITE

CRYSTALLISER

PUG MILL

B- C/F M/C

B - SUGAR

B - MAGMA

B - Hy. MOLASSES

C1 Hy & CL MOLASSES

C - PAN

C - MASSECUITE

CRYSTALLISER

PUG MILL

T.H.

C - C/F M/C

C1 - PAN

C1 - MASSECUITE

CRYSTALLISER

PUG MILL

T.H.

C1 - C/F M/C

FINAL MOL.

TO FINAL MOLASSES TANK

C - SINGLE SUGAR

C1 - SUGAR

C1 - Hy MOL.

TO C - PAN

C - SINGLE SUGAR MAGMA

PUG MILL

CAW - C/F M/C

C.D.C. SUGAR

CL MOLASSES

TO C & C1 PANS

TO SUGAR MELTER

TO A PANS

DRN BY Astt. Engr.	Checked by Dy. C.C.	Submitted for approval G.M. / Prod.	Approved by - date Sr. Manager / Engg.	Filename 1398C	Date 21/07/82	Scale N.T.S.
MODI SUGAR MILLS MODI NAGAR				PROCESS FLOW DIAGRAM		
				DRG. NO. - MSM/1398C	Edition EDITION	Sheet SHEET

Remarks | Revision note | Date | Signature Checked

Annexure-X

MODI SUGAR MILLS ★ MODINAGAR ★

777

118

Modi Sugar Mills, Modinagar

Daily Analysis Report of Effluent Treatment Plant

Crushing Season - 2022 - 2023

Date - 04/03/2023

S. No.	Parameters	Unit	Results						Limits as per CPCB	Signature	Remarks
			Inlet	Equalization Outlet	Primary Outlet	Anaerobic Outlet	Aeration Outlet	Final Outlet			
1.	Colour		Light Brown	Pale Yellow	Light Yellow	Brown Black	Clear Water	Clear Water		Mane	
2.	Temperature	°C	41	38	37	35	33	32	35°C±10°C	Mane	
3.	pH		7.4	9.7	8.4	7.2	7.5	7.58	5.5-8.5 pH	Mane	
4.	Chemical Oxygen Demand	Mg/L	3920	2080	1840	880	240	96	250 mg/L	Mane	
5.	Total Dissolved Solids	Mg/L	1740	1570	1250	1130	945	868	2100 mg/L	Mane	
6.	Sulphates	Mg/L									
7.	Biochemical Oxygen Demand								30 Mg/L		
8.	Total Suspended Solids								30 Mg/L		
9.	MLSS						3240		Mg/L	Mane	
	MLVSS						2360		Mg/L		

Composite Sample taken on 11:00 Am

MODI SUGAR MILLS ★ MODINAGAR ★

Signature of Lab Incharge
[E.O.]

Annexure - XI

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|252**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**ETP Inlet**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060252**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	5.45	--	IS 3025 (Part-11)
2	Total Suspended Solids	162	mg/L	IS 3025 (Part-17)
3	TDS	1950	mg/L	IS 3025 (Part-16)
4	BOD (at 27^{o}C for 3 days)	650	mg/L	IS 3025 (Part-44)
5	COD	2025	mg/L	IS 3025 (Part-58)
6	Oil & Grease	9.6	mg/L	IS 3025 (Part-39)
7	Sulphate	165.7	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	51.2	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	16.8	mg/L	IS 3025 (Part-68)
10	Ammonia	12.0	mg/L	IS 3025 (Part-34)
11	Phosphate	34.0	mg/L	IS 3025 (Part-31)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

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Date: 2023.04.03 13:55:41 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|253**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**ETP Outlet**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060253**

Test Result

Sr. No.	Parameter	Result	Unit	Limit As Per CPCB	Test- Method
1	pH (at 25 ^{0}C)	7.02	--	5.5-8.5	IS 3025 (Part-11)
2	Total Suspended Solids	71	mg/L	100	IS 3025 (Part-17)
3	TDS	772	mg/L	2100	IS 3025 (Part-16)
4	BOD (at 27^{o}C for 3 days)	23	mg/L	30	IS 3025 (Part-44)
5	COD	152	mg/L	--	IS 3025 (Part-58)
6	Oil & Grease	3.5	mg/L	10	IS 3025 (Part-39)
7	Sulphate	42.5	mg/L	Not Specified	IS 3025 (Part-24)
8	Ammonium Nitrate	5.4	mg/L	10	IS 3025 (Part-34)
9	Surfactants (MBAS)	ND	mg/L	Not Specified	IS 3025 (Part-68)
10	Ammonia	ND	mg/L	5.0	IS 3025 (Part-34)
11	Phosphate	2.4	mg/L	5.0	IS 3025 (Part-31)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|254**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Aeration Tank**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060254**

Test Result

S. No.	Parameter	Result	Unit	Test- Method
1.	pH	6.83	--	IS 3025 (Part-11)
2.	MLSS	4567	mg/L	As per CPCB Guidelines
3.	MLVSS	2869	mg/L	As per CPCB Guidelines

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|255**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Primary Clarifier**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060255**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	7.2	--	IS 3025 (Part-11)
2	Total Suspended Solids	123	mg/L	IS 3025 (Part-17)
3	TDS	1980	mg/L	IS 3025 (Part-16)
4	BOD (at 27^{o}C for 3 days)	580	mg/L	IS 3025 (Part-44)
5	COD	1610	mg/L	IS 3025 (Part-58)
6	Oil & Grease	10.5	mg/L	IS 3025 (Part-39)
7	Sulphate	234.5	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	23.7	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	9.4	mg/L	IS 3025 (Part-68)
10	Ammonia	7.1	mg/L	IS 3025 (Part-34)
11	Phosphate	55	mg/L	IS 3025 (Part-31)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|256**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Secondary Clarifier**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060256**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	6.65	--	IS 3025 (Part-11)
2	Total Suspended Solids	82	mg/L	IS 3025 (Part-17)
3	TDS	787	mg/L	IS 3025 (Part-16)
4	BOD (at 27^{o}C for 3 days)	41	mg/L	IS 3025 (Part-44)
5	COD	280	mg/L	IS 3025 (Part-58)
6	Oil & Grease	3.8	mg/L	IS 3025 (Part-39)
7	Sulphate	28.9	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	15.4	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	4.1	mg/L	IS 3025 (Part-68)
10	Ammonia	6.2	mg/L	IS 3025 (Part-34)
11	Phosphate	39	mg/L	IS 3025 (Part-31)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|257**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Lagoon**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060257**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	6.80	--	IS 3025 (Part-11)
2	Total Suspended Solids	69	mg/L	IS 3025 (Part-17)
3	TDS	830	mg/L	IS 3025 (Part-16)
4	BOD (at 27^{o}C for 3 days)	29	mg/L	IS 3025 (Part-44)
5	COD	226	mg/L	IS 3025 (Part-58)
6	Oil & Grease	2.4	mg/L	IS 3025 (Part-39)
7	Sulphate	25.4	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	3.5	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	ND	mg/L	IS 3025 (Part-68)
10	Ammonia	5.2	mg/L	IS 3025 (Part-34)
11	Phosphate	4.8	mg/L	IS 3025 (Part-31)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|258**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Bore well No-1**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060258**

Test Result

Sr. No.	Parameter	Result	Unit	Limits of IS:10500-2018		Test- Method
				Requirement (Acceptable limit)	Permissible Limit in the Absence of Alternate Source	
1	Colour	BDL	CPU	5	15	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	7.15	--	6.5-8.5	No Relaxation	IS 3025 (Part-11)
3	TDS	403	mg/L	500	2000	IS 3025 (Part-16)
4	Alkalinity as $CaCO_3$, (Max.)	96	mg/l	200	600	IS: 3025 (Part-23)
5	Chloride as Cl	103.9	mg/l	250	1000	IS: 3025 (Part-26)
6	Fluoride as F, (Max.)	ND	mg/l	1	1.5	IS 3025 (Part-60)
7	Total Hardness as $CaCO_3$, (Max)	112	mg/l	200	600	IS: 3025 (Part-21)
8	Nitrate as NO_3, (Max.)	4.6	mg/l	45	No Relaxation	IS 3025 (Part-34)
9	Sulphate as SO_4,(Max.)	12.4	mg/l	200	400	IS: 3025 (Part-24)
10	Chromium as Cr, (Max.)	ND	mg/l	0.05	No Relaxation	IS 3025 (Part-52)
11	Cadmium as Cd, (Max.)	ND	mg/l	0.003	No Relaxation	IS 3025 (Part-41)
12	Iron as Fe, (Max.)	0.21	mg/l	1.0	No Relaxation	IS 3025 (Part-53)
13	Mercury as Hg, (Max.)	ND	mg/l	0.001	No Relaxation	IS: 3025 (Part-48)
14	Nickel as Ni, (Max.)	ND	mg/l	0.02	No Relaxation	IS: 3025 (Part-54)
15	Zinc as Zn, (Max.)	ND	mg/l	5	15	IS 3025 (Part-49)
16	Copper as Cu, (Max.)	ND	mg/l	0.05	1.5	IS 3025 (Part-42)
17	Lead as Pb, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-47)
18	Arsenic as As, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-2)
19	Manganese as Mn, (Max.)	ND	mg/l	0.1	0.3	IS: 3025 (Part-59)

Note : 1. The test results are related to the sample/ tested as identified.
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NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

20	Selenium as Se, (Max.)	ND	mg/l	0.01	No Relaxation	APHA 23rd Edition
21	Antimony as Sb	ND	mg/l	Not Specified		APHA 23rd Edition
22	Cobalt	ND	mg/l	Not Specified		APHA 23rd Edition
23	Vanadium	ND	mg/l	Not Specified		APHA 23rd Edition
24	Chemical Oxygen Demand	BDL	mg/l	Not Specified		IS: 3025 (Part-58)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
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Date: 2023.04.03 13:59:34 +05'30'

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NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|259**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Bore well No-2**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060259**

Test Result

Sr. No.	Parameter	Result	Unit	Limits of IS:10500-2018		Test- Method
				Requirement (Acceptable limit)	Permissible Limit in the Absence of Alternate Source	
1	Colour	BDL	CPU	5	15	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	6.70	--	6.5-8.5	No Relaxation	IS 3025 (Part-11)
3	TDS	372	mg/L	500	2000	IS 3025 (Part-16)
4	Alkalinity as $CaCO_3$, (Max.)	88	mg/l	200	600	IS: 3025 (Part-23)
5	Chloride as Cl	91.9	mg/l	250	1000	IS: 3025 (Part-26)
6	Fluoride as F, (Max.)	ND	mg/l	1	1.5	IS 3025 (Part-60)
7	Total Hardness as $CaCO_3$, (Max)	98	mg/l	200	600	IS: 3025 (Part-21)
8	Nitrate as NO_3, (Max.)	3.9	mg/l	45	No Relaxation	IS 3025 (Part-34)
9	Sulphate as SO_4,(Max.)	5.7	mg/l	200	400	IS: 3025 (Part-24)
10	Chromium as Cr, (Max.)	ND	mg/l	0.05	No Relaxation	IS 3025 (Part-52)
11	Cadmium as Cd, (Max.)	ND	mg/l	0.003	No Relaxation	IS 3025 (Part-41)
12	Iron as Fe, (Max.)	0.15	mg/l	1.0	No Relaxation	IS 3025 (Part-53)
13	Mercury as Hg, (Max.)	ND	mg/l	0.001	No Relaxation	IS: 3025 (Part-48)
14	Nickel as Ni, (Max.)	ND	mg/l	0.02	No Relaxation	IS: 3025 (Part-54)
15	Zinc as Zn, (Max.)	ND	mg/l	5	15	IS 3025 (Part-49)
16	Copper as Cu, (Max.)	ND	mg/l	0.05	1.5	IS 3025 (Part-42)
17	Lead as Pb, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-47)
18	Arsenic as As, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-2)
19	Manganese as Mn, (Max.)	ND	mg/l	0.1	0.3	IS: 3025 (Part-59)

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.03 13:59:57 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

20	Selenium as Se, (Max.)	ND	mg/l	0.01	No Relaxation	APHA 23rdEdition
21	Antimony as Sb	ND	mg/l	Not Specified		APHA 23rdEdition
22	Cobalt	ND	mg/l	Not Specified		APHA 23rdEdition
23	Vanadium	ND	mg/l	Not Specified		APHA 23rdEdition
24	Chemical Oxygen Demand	BDL	mg/l	Not Specified		IS: 3025 (Part-58)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.03 14:00:14 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|260**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
Sample Description	:	**Up Stream**	**Sampling Date**	:	**05.03.2023**
Sample Given By	:	**Party**	**Sampling Type**	:	**-**
			Preservation	:	**Refrigerated**
Analysis Completion Date	:	**06.02.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060260**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	Colour	320	PCU	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	6.70	--	IS 3025 (Part-11)
3	Total Suspended Solids	125	mg/L	IS 3025 (Part-17)
4	TDS	560	mg/L	IS 3025 (Part-16)
5	BOD (at 27^{o}C for 3 days)	242	mg/L	IS 3025 (Part-44)
6	COD	880	mg/L	IS 3025 (Part-58)
7	Chloride	316.9	mg/L	IS: 3025 (Part-26)
8	Nitrate	52.3	mg/L	IS 3025 (Part-34)
9	Ammoniacal Nitrogen	36.8	mg/L	IS 3025 (Part-34)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.03 14:00:35 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Lab

Test Report

Party Name	:	**MODI SUGAR MILLS, MODI NAGAR, GHAZIABAD, Uttar Pradesh**	**Report No.**	:	**CEFT|ENV|261**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**17.03.2023**
			Receipt Date	:	**06.03.2023**
			Sampling Date	:	**05.03.2023**
Sample Description	:	**Down Stream**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**06.03.2023 to 16.03.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2303060261**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	Colour	410	PCU	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	7.20	--	IS 3025 (Part-11)
3	Total Suspended Solids	150	mg/L	IS 3025 (Part-17)
4	TDS	780	mg/L	IS 3025 (Part-16)
5	BOD (at 27^{o}C for 3 days)	275	mg/L	IS 3025 (Part-44)
6	COD	965	mg/L	IS 3025 (Part-58)
7	Chloride	402.9	mg/L	IS: 3025 (Part-26)
8	Nitrate	56.9	mg/L	IS 3025 (Part-34)
9	Ammonical Nitrogen	43.5	mg/L	IS 3025 (Part-34)

** End of the Report**

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.03 14:01:06 +05'30'

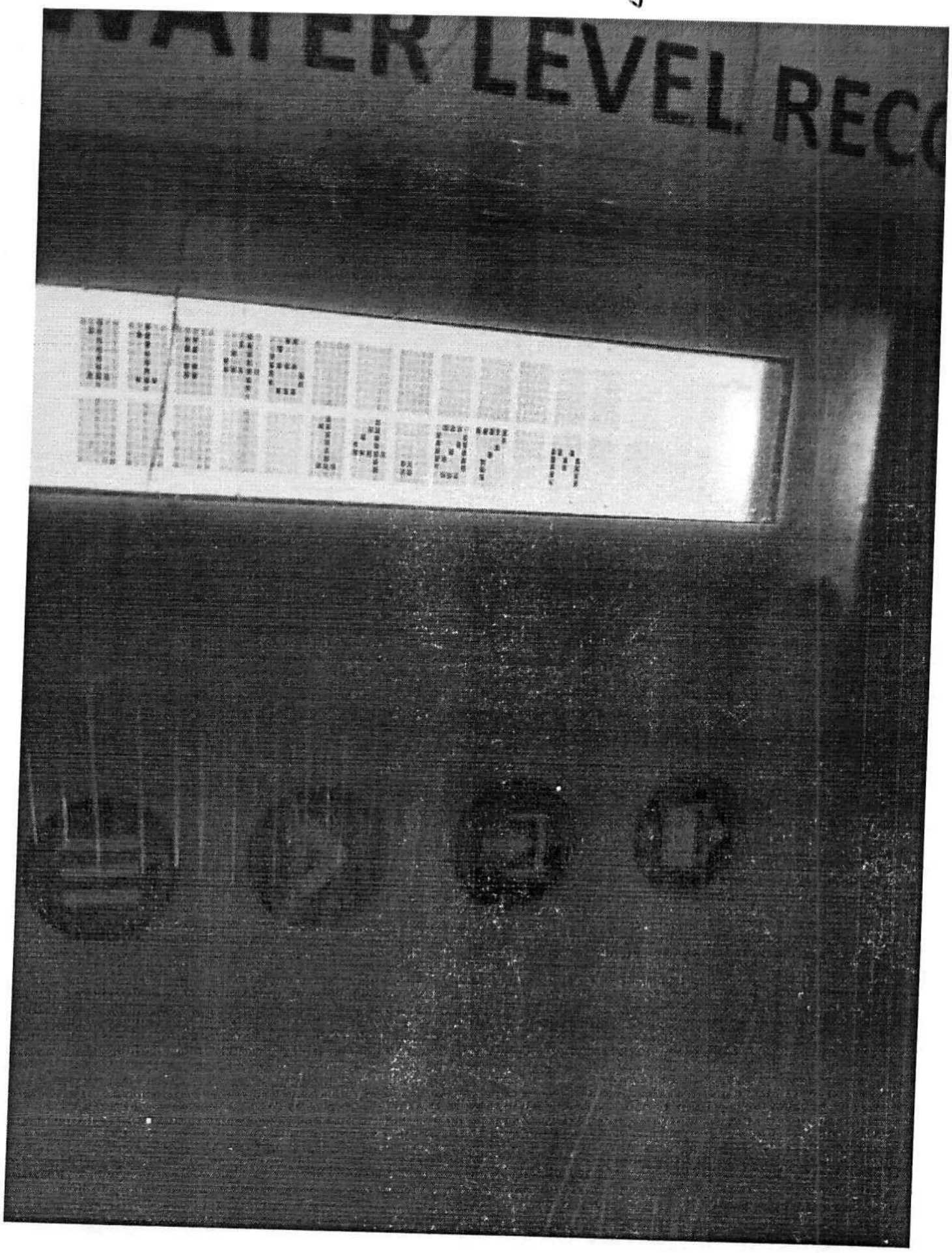
Authorized Signatory

z
yesterday at 1:41 pm

Annexure- XIII

Piezo Meter

Modi Sugar Mills Modinagar



Contact : +91 - 9810243870

EKO PRO ENGINEERS PVT. LTD.
Environmental Consultants and Analytical Laboratory
(An ISO 9001:2015 Certified Company)

TC-5063

Annexure-XIV

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.
Contact No. 9711159210, 9810240837, 9810240678 E-mail : email@ekopro.in, ekoproengineers@gmail.com website : www.ekopro.in

TEST REPORT

Effluent Sample Analysis

Test Report No. : EKO/E-552/210223 **Issue Date : 25/02/2023**

Issued To : MODI SUGAR MILLS
Modinagar
Ghaziabad-(U.P.)

Sample Description	:	Effluent Before Treament (ETP Inlet)
Sample Drawn on	:	21/02/2023
Sample Drawn by	:	EPEPL (Mr. Shakir)
Sample Received on	:	21/02/2023
Sampling Location	:	From ETP Plant
Sampling Plan & Procedure	:	SOP-W/66
Sample Quantity	:	2.0 Litre
Environmental Condition	:	Normal
Analysis Duration	:	21/02/2023 To 25/02/2023
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Method	Results	Units
1	pH	IS : 3025 (P-11)	6.79	-
2	Total Dissolved Solids	IS : 3025 (P-16)	2290.0	mg/L
3	Total Suspended Solids	IS:3025 (P-17)	275.0	mg/L
4	Oil & Grease	IS:3025 (P-39)	16.0	mg/L
5	COD (as O_2)	IS : 3025 (P-58)	3815.8	mg/L
6	BOD (@27°C for 3 days)	IS : 3025 (P-44)	1362.0	mg/L

Notes :

1. The results given above are related to the tested sample, as received & mentioned parameters.
   The customer asked for the above tests only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
3. The test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
5. Responsibility of the Laboratory is limited to the invoiced amount only.

****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
PURUSHOTTAM CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)

EKO PRO

TC-5063

Contact : +91 - 9810243870

EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory

(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 003 (Delhi-NCR) INDIA
Contact No.: 9711159210, 9810240837, 9810240678 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT

Effluent Sample Analysis

Test Report No. : EKO/E-553/210223 Issue Date : 25/02/2023

Issued To : MODI SUGAR MILLS
Modinagar
Ghaziabad-(U.P.)

Sample Description	:	Effluent After Treament (ETP Outlet)
Sample Drawn on	:	21/02/2023
Sample Drawn by	:	EPEPL (Mr. Shakir)
Sample Received on	:	21/02/2023
Sampling Location	:	From ETP Plant
Sampling Plan & Procedure	:	SOP-W/66
Sample Quantity	:	2.0 Litre
Environmental Condition	:	Normal
Analysis Duration	:	21/02/2023 To 25/02/2023
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Method	Results	Units	Limits as per CPCB (EPR-1986 Schedule-VI Part-A)
1	pH	IS : 3025 (P-11)	7.42	-	5.5-9.0
2	Total Dissolved Solids	IS : 3025 (P-16)	830.0	mg/L	-
3	Total Suspended Solids	IS:3025 (P-17)	19.0	mg/L	100.0
4	Oil & Grease	IS:3025 (P-39)	<4.0	mg/L	10.0
5	COD (as O_2)	IS : 3025 (P-58)	140.6	mg/L	250.0
6	BOD (@27°C for 3 days)	IS : 3025 (P-44)	20.0	mg/L	30.0

Notes :

1. The results given above are related to the tested sample, as received & mentioned parameters.
   The customer asked for the above tests only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
3. The test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report
5. Responsibility of the Laboratory is limited to the invoiced amount only.

****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)

MSM MODI NAGAR ETP_1	MSM MODI NA	MSM MODI NA(	MSM MODI NAGAR E	MSM MODI NAGAR ETP_1 FLOW (m3/h
Permissible Range	5.5-8.5 (pH)	30 (Mg/l)	250 (Mg/l)	30 (Mg/l)	450 (M3/day)
01-02-2023 00:00	7.67	12.77	94.77	13.98	25.81
02-02-2023 00:00	7.59	12.91	95.16	16.17	23.46
03-02-2023 00:00	7.53	9.68	86.45	10.78	23.24
04-02-2023 00:00	7.53	9.18	83.02	10.59	23.9
05-02-2023 00:00	7.53	10.48	86.19	13.09	22.52
06-02-2023 00:00	7.61	13.05	93.61	16.4	24.36
07-02-2023 00:00	7.64	11.41	90.18	10.81	21
08-02-2023 00:00	7.56	12.88	91.58	15.01	20.95
09-02-2023 00:00	7.6	10.74	87.8	12.14	20.54
10-02-2023 00:00	7.63	13.26	91.63	14.63	21.88
11-02-2023 00:00	7.59	15.31	95.07	13.89	22.91
12-02-2023 00:00	7.58	14.43	92.64	15.05	23
13-02-2023 00:00	7.6	14.27	92.42	14.07	24.52
14-02-2023 00:00	7.62	15.84	95.87	17.45	19.05
15-02-2023 00:00	7.66	16.26	97.19	16.5	24.58
16-02-2023 00:00	7.64	16.09	105.33	17.11	24.78
17-02-2023 00:00	7.65	15.81	108.43	16.82	23.77
18-02-2023 00:00	7.53	12.7	100.83	10.48	27.75
19-02-2023 00:00	7.5	17.41	105.67	15.03	29.02
20-02-2023 00:00	7.5	12.41	91.61	11.06	23.27
21-02-2023 00:00	7.48	7.34	83.37	5.44	25.46
22-02-2023 00:00	7.46	NA	NA	NA	24.18
23-02-2023 00:00	7.45	0	0	0	24.09
24-02-2023 00:00	7.51	0	0	0	23.34
25-02-2023 00:00	7.52	NA	NA	NA	26.05
26-02-2023 00:00	7.55	NA	NA	NA	24.98
27-02-2023 00:00	7.61	NA	NA	NA	25.65
28-02-2023 00:00	7.56	NA	NA	NA	25.37
01-03-2023 00:00	7.58	0	0	0	25.3
02-03-2023 00:00	7.59	0	0	0	25.2
03-03-2023 00:00	7.67	0	0	0	23.03
04-03-2023 00:00	7.68	NA	NA	NA	24.04
05-03-2023 00:00	7.64	NA	NA	NA	24.67

Company Name	Modi Sugar Mills Modi Nagar UP
Station Name	Stack_1
Parameter Name	PM
Permissible Range	150 (mg/Nm3)
01-02-2023 00:00:00	NA
02-02-2023 00:00:00	0.01
03-02-2023 00:00:00	28.97
04-02-2023 00:00:00	28.95
05-02-2023 00:00:00	28.95
06-02-2023 00:00:00	29.08
07-02-2023 00:00:00	29.08
08-02-2023 00:00:00	29.08
09-02-2023 00:00:00	29.05
10-02-2023 00:00:00	29.03
11-02-2023 00:00:00	29
12-02-2023 00:00:00	29.06
13-02-2023 00:00:00	NA
14-02-2023 00:00:00	28.76
15-02-2023 00:00:00	28.78
16-02-2023 00:00:00	NA
17-02-2023 00:00:00	NA
18-02-2023 00:00:00	NA
19-02-2023 00:00:00	NA
20-02-2023 00:00:00	NA
21-02-2023 00:00:00	31.94
22-02-2023 00:00:00	32.13
23-02-2023 00:00:00	32.71
24-02-2023 00:00:00	32.02
25-02-2023 00:00:00	31.34
26-02-2023 00:00:00	31.32
27-02-2023 00:00:00	30.55
28-02-2023 00:00:00	30.62
01-03-2023 00:00:00	30.53
02-03-2023 00:00:00	30.49
03-03-2023 00:00:00	30.56
04-03-2023 00:00:00	30.61
05-03-2023 00:00:00	30.58

A-SQUARE CALIBRATION & TEST LAB
Mob 9999399044
ID Mark .....
Certificate No. 0042421
Item magnatic flowmeter
D.O.C 02/02/2023
Due Date 01/02/2024 Sign. a

Annexure - XVI

Mob.: 9999399044
9599880405
7838360676
Ph.: 011-47008285

A-SQUARE CALIBRATION & TEST LAB

Lab.: A-13, Old Arjun Nagar, Back Lane of Street No. 2,
Opp. Metro Pillar No. 65-66, Krishna Nagar, Delhi-110051
Email : aclcalibrationlab@gmail.com

Calibration Certificate Traceable By (NABL ACCREDITED LAB)

Certificate No :	**ACL/FLOW/0042421**	**No. of Page**	1 OF 1
Customer Name :	**M/s. Modi Sugar Mill**	**Material Receipt Date**	02/02/2023
Address	**Modi Nagar**	**Calibration Date**	02/02/2023
	UP	**Calibration Due Date Suggested**	**01/02/2024**

A) Identification ON UUC (Unit Under Calibration)

Calibration Certificate of	**MagnaticFlow Meter**	**Instrument S.No.**	
Make	**ADEPT**	**Model**	.....
Range	0-60 m³/HR	**Visual Inspection**	Ok
Least Count	0.1 m³/HR	**Calibration Performed at**	Lab.
Size	3"	**Location**	ETP Outlet Flow

B) Master Equipment used for Calibration

Name	Range	Calibration Agency	Traceability Certificate No.	Certificate Date	Valid Up-to
Digital Pressure Gauge	0 – 700 bar	BCL	BCL/PRG/259270	06/01/2023	06/01/2024
Digital Stop Watch	0 – 60 Min.	BCL	BCL/SW/259272	06/01/2023	06/01/2024
Environmental Condition	Temperature	23°C ±2°C	**Calibration Reference Standard**		IS:2373
	Humidity	50 ±10%RH	**Calibration Procedure**		CP-39

Calibration Results

The Digital Flow MeterwasFound in Ok and Working Condition at the time of Calibration.

Uncertainty of Measurement	As per Instrument	The uncertainty stated is the expanded uncertainty of measurement obtained by multiplying the standard uncertainty by the coverage factor k=2 correspond to confidence level of 95%.

Note :-
1. The Calibration results reported in this certificate are valid at the time of and the stated condition of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.
3. Calibration certificate without signature are not valid.
4. All our certificates are Traceable to national standard.
5. This Certificate relates to the item Calibrated.

Calibrated By		Issued / Approved By	
CALIBRATIONENGR.	DELHI-110051	TECHNICAL MANAGER	M/s. A-SQUARE CALIBRATION & TEST LAB A-13, Old Arjun Nagar, Gali No.2, Back Lane, Opp. Metro Pillar No.65-66, Krishna Nagar, Delhi-110051

CC-2555

BAGSON CALIBRATION LAB. PVT. LTD.
B-14, DSIDC Complex, Patpar Ganj Industrial Area,
Delhi-110092 • Email : lab@bagson.com
Ph. : 011-22147878, 22157878, 22167878, 9899897878

CALIBRATION CERTIFICATE OF

Digital Pressure Gauge

ULR – CC255230000001521

Certificate No. : BCL/PRG/259270	Calibration done on : 06/01/2023	Page 1 of 1
Certificate date : 06/01/2023	Next suggested due date : 06/01/2024	
Date of receipt of item : 05/01/2023	Condition of the item : Ok	

Calibrated for M/s.

A-Square Calibration & Test Lab
A-13, Old Arjun Nagar
Gali No. 2, Between Metro Pillar No 65-66
Delhi,
Pincode:110051

01. Identification on UUC (Unit Under Calibration)

Size / Range	0 - 700 bar	Ref. Standard / Procedure	DKD-R-6-1 / CP-M-21
Least count	0.1 bar	BCL Identification mark	BCL/259270
Manufactured by	Broil-Tech	Calibration performed at	LAB.
Manufacturer Sr. No.	140352176	Model / Type	BT-DPG-100
Party ID mark	PRG/ACL/001	Declared accuracy	--------

Environmental conditions(s) : Temperature: 25 +/- 2 Degree C. Relative Humidity : 50 +/- 10%

02 Standard & major equipment(s):

Standard(s) & Equipments	Range / Serial No.	Calibrating Agency	Traceability Cert. No.	Certificate Date	Valid Up to
Digital Pressure Gauge	0- 700 bar/ NVEM1903143	R & D Instrument Services	CS/21/LB/MP/755-01	15/03/2022	15/03/2023

THE STANDARDS USED ARE TRACEABLE TO NATIONAL STANDARDS

03. Calibration Results:

Gauge Reading in bar	Actual Pressure Applied in bar	Error in bar	% Error in F.S.D.
0	0.00	0.00	0.00
100	99.86	+0.14	0.02
200	199.77	+0.23	0.03
300	298.93	+1.07	0.15
500	497.89	+2.11	0.30
700	697.83	+2.17	0.31

Uncertainty of measurement : +/- 0.57 bar

The reported uncertainty is at coverage factor k=2 which corresponds to a coverage probability of approximately 95% for a normal distribution.

End of Report

1. The Calibration results in this certificate are valid at the time of and under the stated conditions of measurements.
2. This report should not be reproduced except in full without our prior permission in writing.
3. This certificate relates only to the item Calibrated.

Calibrated By :	Authorized By :
RAJKUMAR SINGH	

BAGSON CALIBRATION LAB. PVT. LTD.
B-14, DSIDC Complex, Palpar Ganj Industrial Area,
Delhi-110092 • Email : lab@bagson.com
Ph. 011-22147878, 22157878, 22167878, 9899897878

CALIBRATION CERTIFICATE OF

Steel Tape

ULR – CC255230000001541F

Certificate No. : BCL/STP/259272
Certificate date : 06/01/2023
Date of receipt of item : 05/01/2023

Calibration done on : 06/01/2023
Next suggested due date : 06/01/2024
Condition of the item : Ok

Calibrated for M/s.

A-Square Calibration & Test Lab
A-13, Old Arjun Nagar
Gali No. 2, Between Metro Pillar No 65-66
Delhi,
Pincode:110051

01. Identification on UUC (Unit Under Calibration)

Size / Range	0 - 5000 mm	Ref. Standard / Procedure	IS : 1269 (Part 2) / CP-M-19
Least count	1.0 mm	BCL identification mark	BCL/259272
Manufactured by	Freemans	Calibration performed at	LAB.
Manufacturer Sl. No.	S331-16	Model / Type	---------
Party ID mark	DST/ACL/001	Declared accuracy	---------

Environmental conditions(s) : Temperature: 20 +/- 2 Degree C. Relative Humidity : 50 +/- 10%

02 Standard & major equipment(s):

Standard(s) & Equipments	Range / Serial No.	Calibrating Agency	Traceability Cert. No.	Certificate Date	Valid Upto
Scale Calibration Unit	0 -1000 mm/68051A4A21 02008093	BCL New Delhi	BCL/SCU/257179	30/11/2022	30/11/2023

THE STANDARDS USED ARE TRACEABLE TO NATIONAL STANDARDS

03. Calibration Results:

Nominal Value in mm	Error in mm
0	0.000
500	+1.025
1000	+0.988
2000	+1.402
3000	+1.983
5000	+1.301

Uncertainty of measurement : +/- 0.60 mm

The reported uncertainty is at coverage factor k=2 which corresponds to a coverage probability of approximately 95% for a normal distribution.

End of Report

BAGSON CALIBRATION LAB PVT. LTD. CALIBRATED DELHI

1. The Calibration results in this certificate are valid at the time of and under the stated conditions of measurements.
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Annexure - XVII

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FORM 1

(See rule 7 of the E (P) Rules, 1986)

Notice of intention to have sample analyzed

To,

Modi sugar mills
modinagar Ghaziabad

Take this notice that it is intended to have analyzed the samples of ETP & Borewells which has been taken today, the 5th day of March 2023 from M/S Modi sugar mills Modinagar Ghaziabad

(Name and designation of the person who takes the sample).

(D.B. Sapkal)
Sr. Sugar Technologist

Locations of the place where the sample were taken.

1. ETP Inlet
2. ETP outlet
3. Aeration Tank
4. primary Clarifier
5. Secondary Clarifier
6. Lagoon.
7. Borewell No. 1
8. Borewell No. 2
9. Upstream
10. Downstream
11. Anaerobic outlet

(Duplicate samples were given to the unit) Yes

(SEAL) MODI SUGAR MILLS MODINAGAR

Signature:

Name: Yogender Kumar

Designation: Chief Chemist

DATE 5th March 2023